

ORISSA HIGH COURT

FILING REPORT AS ON :12/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/31677/2026	SAROJ KUMAR SETHI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SORO /400 /2026 () //	AOR20220002787C202600145
2	D-BLAPL/31678/2026	DILLIP NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// () //	AOR20220001648C202600077
3	D-BLAPL/31679/2026	BENA@SUMAN BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	PURUNAKOTE /137 /2026 () //	AOR20220001648C202600078
4	D-BLAPL/31681/2026	ZUBAIR@JIBAIR@JUBER JI@ZUBIAR KHAN VS STATE OF ODISHA	SWARAJ PATEL VS	CYBER CRIME AND ECONOMIC OFFENCES, AOR20220002460C202600052 () //	AOR20220002460C202600052
5	D-BLAPL/31682/2026	BASANTA NAYAK VS STATE OF ODISHA	KALANDI CHARAN SAHOO VS	KARANJIA /215 /2023 () //	AOD20260000172C202600108
6	D-BLAPL/31684/2026	SONU RATHOR VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /323 /2023 () //	AOD20220004505C202600115
7	D-BLAPL/31685/2026	SUNIL KUMAR SANDHA VS STATE OF ODISHA	ANITA SAHOO VS	BIRMAHARAJPUR /151 /2025 () //	
8	D-BLAPL/31686/2026	BIRENDRA KUMAR SAHOO @ BIRENDRA KUMAR SAHOO VS STATE OF ODISHA	ASUTOSH KUMAR MAHANTY VS	BHANJANAGAR /857 /2026 () //	
9	D-BLAPL/31688/2026	BIJU DIGAL VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /212 /2026 () //	
10	D-BLAPL/31691/2026	RAMA CHANDRA MALIK @ MALLIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KABISURYANAGAR /325 /2021 () //	
11	D-BLAPL/31693/2026	ARUN NAHAK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /83 /2025 () //	

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12	D-BLAPL/31697/2026	JITU MANDAL VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	PURIGHAT /300 /2026 () //	
13	D-BLAPL/31698/2026	MADHAB BHUE VS STATE OF ODISHA	GOKULANANDA SAHU VS	JHARBANDH /144 /2025 () //	
14	D-BLAPL/31699/2026	AJAYA DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /151 /2026 () //	
15	D-BLAPL/31703/2026	MINATI PAIKARAY VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 () //	
16	D-BLAPL/31705/2026	WAHID ALLI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
17	D-BLAPL/31706/2026	ASHUTOSH DIGAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /102 /2026 () //	
18	D-BLAPL/31707/2026	SANAT KUMAR NAIK @ LIKU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANIHA /111 /2026 () //	
19	D-BLAPL/31710/2026	BANALATA MOHANTY VS STATE OF ODISHA(VIG.)	PRASANT KISHORE RAY VS	BHUBANESWAR VIGILANCE /21 /2026 () //	
20	D-BLAPL/31713/2026	BIMAL KUMAR MAJHI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 () //	
21	D-BLAPL/31717/2026	BABUNA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /309 /2025 () //	AOD20250000009C202600127
22	D-BLAPL/31718/2026	PRITIRANJAN MOHANTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	KARANJIA /348 /2026 () //	AOD20240000012C202600320
23	D-BLAPL/31720/2026	JAGAN BEHERUK @ BHABANI JAGAN BEHERUK	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /598 /2026	AOD202400000242C202600282

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24	D-BLAPL/31723/2026	VS	VS	()	
		STATE OF ODISHA		//	
		GOURANGA SUNA @ GOLDI SEIKH @ SUBHAM	ARIJEET MISHRA	JEYPORE TOWN /315 /2026	
25	D-BLAPL/31725/2026	VS	VS	()	
		STATE OF ODISHA		//	
		SIDDA KUMAR @ SIDDA ARADHYA	SOUBHAGYA KUMAR DASH	CYBER CRIME AND ECONOMIC OFFENCES, COB-20240000262025	AOR20220001631C202600313
26	D-BLAPL/31726/2026	VS	VS	()	
		STATE OF ODISHA		//	
		SUMIT KUMAR YADAB	BHAWANI SANKAR PANIGRAHI	SECTOR-7 /7 /2026	
27	D-BLAPL/31729/2026	VS	VS	()	
		STATE OF ODISHA		//	
		PRASANTA KUMAR SAHANI	SOUBHAGYA KUMAR DASH	ANANDAPUR /125 /2013	AOR20220001631C202600310
28	D-BLAPL/31730/2026	VS	VS	()	
		STATE OF ODISHA		//	
		PRAHALLAD MAHURIA	ARIJEET MISHRA	KUNDRA /2 /2025	
29	D-BLAPL/31731/2026	VS	VS	()	
		STATE OF ODISHA		//	
		JACOB SABAR	SOUBHAGYA KUMAR DASH	GARBANDHA /63 /2026	AOR20220001631C202600314
30	D-BLAPL/31733/2026	VS	VS	()	
		STATE OF ODISHA		//	
		LAXMAN BISWAL	KULDEEP MOHANTY	BHUBANESWAR VIGILANCE /21 /2026	AOD20240000012C202600318
31	D-BLAPL/31735/2026	VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
		GURUDEV SAHU	KIRAN KUMAR PATEL	GOCHHAPADA /124 /2026	
32	D-BLAPL/31736/2026	VS	VS	()	
		STATE OF ODISHA		//	
		DEBASHIS @ DEBASIS SAHU	KULDEEP MOHANTY	BANARAPAL /46 /2026	AOD20240000012C202600319
33	D-BLAPL/31740/2026	VS	VS	()	
		STATE OF ODISHA		//	
		ARABINDA BAGH	JAGABANDHU SAHU	BOUDH /184 /2023	AOR20220001487C202600148
34	D-BLAPL/31745/2026	VS	VS	()	
		STATE OF ODISHA		//	
		RAGHUNATH PRATIHARI	JNYANANANDA PANDA	CYBER CRIME AND ECONOMIC OFFENCES, KALAHANDI /11 /2026	

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35	D-BLAPL/31746/2026	STATE OF ODISHA RAMAKANTA DASH @ BINDU VS	DEEPAJ SAHU VS	// SECTOR-3 /199 /2026 ()	
36	D-BLAPL/31748/2026	STATE OF ODISHA DHANAPATI KHILLA @ GUTAL VS	RAJIB LOCHAN PATTNAIK VS	// ORKEL /141 /2024 ()	
37	D-BLAPL/31750/2026	STATE OF ODISHA RAKESH SAMANTRAY @ RAKA VS	RAGHUNATH BISWAL VS	// SPL.TASK FORCE /26 /2022 ()	
38	D-BLAPL/31752/2026	STATE OF ODISHA SALUR BISOI VS	RAJIB LOCHAN PATTNAIK VS	// ORKEL /86 /2026 ()	
39	D-BLAPL/31753/2026	STATE OF ODISHA PRIYADARSANI SAMAL @ PRIYADARSINI SAMAL VS	BISWAJIT RANJAN TRIPATHY VS	// GOLANTHARA (BERHAMPUR) /447 /2025 ()	
40	D-BLAPL/31758/2026	STATE OF ODISHA MADHU GOUDA VS	RAJIB LOCHAN PATTNAIK VS	// CHITRAKONDA /66 /2026 ()	
41	D-BLAPL/31759/2026	STATE OF ODISHA SUJAL DEEP VS	RAJIB LOCHAN PATTNAIK VS	// UMERKOTE /355 /2026 ()	
42	D-BLAPL/31760/2026	STATE OF ODISHA T. ABHIMANYU DORA VS	BISWAJIT RANJAN TRIPATHY VS	// S.P.(CID-CRL),CUTTACK /7 /2025 ()	
43	D-BLAPL/31761/2026	REPUBLIC OF INDIA (CBI) SK.SAHIL VS	SK. ZAFARULLA VS	// / /0 ()	
44	D-BLAPL/31762/2026	STATE OF ODISHA IRMA PODIAMI VS	ASIT KUMAR JENA VS	// KALIMELA /139 /2026 ()	
45	D-BLAPL/31763/2026	STATE OF ODISHA KUNMAYA BEHERA @ CHINTU VS	KARUNAKAR GAYA VS	// AIR FIELD P.S. /151 /2026 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/31764/2026	SUBRAT BISWAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	M.V.79 /115 /2026 () //	
47	D-BLAPL/31766/2026	PRAVAT KUMAR BEHERA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	TIGIRIA /45 /2023 () //	
48	D-BLAPL/31767/2026	RAJU BISWAS VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	MALKANGIRI /324 /2026 () //	
49	D-BLAPL/31770/2026	SANJAYA DIGAL VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /212 /2026 () //	
50	D-BLAPL/31772/2026	BALARAM GOUDA @ BALA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SPL.TASK FORCE /2 /2025 () //	
51	D-BLAPL/31774/2026	DEEPAK@DIPAK PRADHAN VS SUSAN TA KUMAR BARAL	SUSANTA KUMAR BARAL VS	CHHENDIPADA /291 /2026 () //	AOR20220001297C202600234
52	D-BLAPL/31776/2026	BALKRISHNA BATIN VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	PAPERMETLA P.S. /44 /2026 () //	AOR20220001303C202600055
53	D-BLAPL/31777/2026	MANDAKINI GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	// () //	AOR20220001311C202600145
54	D-BLAPL/31778/2026	MUNA GANTAYAT VS STATE OF ODISHA	LAMBODOR ACHARI VS	TARASINGI /280 /2026 () //	AOR20220001311C202600146
55	D-BLAPL/31781/2026	USATA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHANJANAGAR /857 /2026 () //	AOR20220001245C202600042
56	D-BLAPL/31783/2026	PINKU DEHURI VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// () //	AOR20220001299C202600081
57	D-BLAPL/31784/2026	SACHIN PRADHAN	JAYADEBA BEHERA	//	AOD20240000366C202600168

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/31785/2026	SATYABABU PAPULU	MANGU NANDY	KALIMELA /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/31789/2026	AKASH CHANDRA JENA @ BAPI	AMBIKA PRASAD RATH	KHAIRA /213 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/31790/2026	BHIKARI CHARAN NAYAK	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/31792/2026	RAJARAM NAIK	ANKANN PANDA	BIJEPUR /32 /2026	AOD20240000916C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/31800/2026	SUJAN TETE	UMA SHANKAR PATEL	SUNDARGARH TOWN /364 /2026	AOR20220000263C202600101
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/31802/2026	SATYABABU PAPULU	MANGU NANDY	KALIMELA /144 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/31804/2026	VINDHACHAL KUMAR	BIBHUTI RANJAN MOHANTY	G.R.P.S.BALASORE /144 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/31812/2026	GOURAV KUMAR @ GOURAV KR.	BIBHUTI RANJAN MOHANTY	G.R.P.S.BALASORE /144 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/31814/2026	SHAIKH AFSAR MEHBOOB	MANGU NANDY	KALIMELA /266 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/31816/2026	SANATAN SAHOO	BIJAYA KUMAR RAGADA	HATIBARI /241 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/31817/2026	MAHESH DEHURY	BHABANI SHANKAR DASPARIDA	SPL.TASK FORCE /5 /2026	
		VS	VS	()	

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69	D-BLAPL/31822/2026	STATE OF ODISHA MOHAN NAYAK VS	PADMALAYA MOHAPATRA VS	// CUTTACK SADAR /428 /2022 ()	
70	D-BLAPL/31827/2026	STATE OF ODISHA JILANI KHAN VS	PRATAP KUMAR NAYAK VS	// BADACHANA /117 /2026 ()	
71	D-BLAPL/31835/2026	STATE OF ODISHA RATHA GOLARI VS	SABYASACHI MISHRA VS	// NANDAPUR /148 /2025 ()	
72	D-BLAPL/31837/2026	STATE OF ODISHA SUBHAM @ RAJA SAHANI VS	SANJAY KUMAR PATTANAIAK VS	// CHOUDWAR /594 /2025 ()	
73	D-BLAPL/31841/2026	STATE OF ODISHA RABI BEHERA @ RABINARAYAN BEHERA VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /449 /2026 ()	
74	D-BLAPL/31842/2026	STATE OF ODISHA ANIL BATRA @ BHATRA VS	BISHNU PRASAD PRADHAN VS	// BHUBANESWAR G.R.P.S. /84 /2020 ()	
75	D-BLAPL/31847/2026	STATE OF ODISHA RAJIB SAMANTARAY @ CHANDAN VS	AJAYA KUMAR PRADHAN VS	// MADHUPATNA /222 /2026 ()	
76	D-BLAPL/31849/2026	STATE OF ODISHA ESUNA GOMANGO VS	BIBHUTI BHUSAN CHOUDHURY VS	// PADMAPUR /63 /2025 ()	AOR20260000436C202600006
77	D-BLAPL/31852/2026	STATE OF ODISHA GOPAL@DEEPAK SHAW VS	GURUPRASAD BEHERA VS	// MURUDA /205 /2026 ()	AOR20220000925C202600078
78	D-BLAPL/31853/2026	STATE OF ODISHA DIBENDU JENA VS	GURUPRASAD BEHERA VS	// MURUDA /205 /2026 ()	AOR20220000925C202600079
79	D-BLAPL/31855/2026	STATE OF ODISHA SANSARA KANHAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// BOUDH /176 /2019 () //	

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80	D-BLAPL/31859/2026	BIKRAM SWAIN VS STATE OF ODISHA	JNYANANANDA PANDA VS	FATEGARH /133 /2019 () //	
81	D-BLAPL/31862/2026	DINABANDHU SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /124 /2026 () //	
82	D-BLAPL/31864/2026	ANANDA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /151 /2026 () //	
83	D-BLAPL/31868/2026	RAJENDRA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /201 /2026 () //	
84	D-BLAPL/31869/2026	DAMBURU NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /39 /2007 () //	
85	D-BLAPL/31871/2026	SWAPNA GHADEI VS STATE OF ODISHA	KALINGA KUMAR ROUT VS	NISCHINTAKOILI /305 /2026 () //	
86	D-BLAPL/31874/2026	RAMANANDA PRADHAN @ PADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BIRMAHARAJPUR /223 /2026 () //	
87	D-BLAPL/31878/2026	SUNIL PANIGRAHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /187 /2026 () //	
88	D-BLAPL/31892/2026	SUNIL KUMAR SETH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARGARH SADAR /305 /2026 () //	
89	D-BLAPL/31894/2026	ANADI @ DIPU MALLICK @ DAS VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	PIPLI /384 /2024 () //	
90	D-BLAPL/31895/2026	TRIPATI SILIPADIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	POTTANGI /128 /2024 () //	
91	D-BLAPL/31896/2026	SANJAY SINHA	SATYA RANJAN MULIA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/31902/2026	JAYARAM BHARASAGAR	AKSHAYA KUMAR SAHOO	BIRMAHARAJPUR /136 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/31904/2026	TULARAM HARIJAN	AMIT KUMAR SAHU	JEYPORE MAHILA /98 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/31905/2026	AMAR SAHOO	SK. ZAFARULLA	ULLUNDA /39 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/31906/2026	ASHUTOSH MUKHI	AKSHAYA KUMAR SAHOO	PURUNAKATAK /135 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/31909/2026	sipun behera	Anjan Kumar Biswal	//	AOR20220001328C202600151
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/31910/2026	DILLIP MAHALIK	DIBYA JYOTI SAHOO	//	AOD20240000587C202600193
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/31913/2026	SURYA PRAKASH DASH	AJAYA KUMAR TRIPATHY	MOHANA /31 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/31915/2026	HARISH CHANDRA KHILLA	PRASANTA KUMAR NANDA	ORKEL /157 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-BLAPL/31919/2026	B. ABHIMANYU PRADHAN @ KALIA	DEVASHIS PANDA	RAMBHA (KHALLIKOTE) /651 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-BLAPL/31922/2026	RAJU HANTAL	PRASANTA KUMAR NANDA	CHITRAKONDA /160 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CMP/48685/2026	JASODA TRIPATHY	TRILOCHAN NANDA	//	
		VS	VS	()	

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103	D-CMP/48693/2026	MAHESWAR TRIPATHY HRUSIKESH PATI VS MANAGOBINDA PATI	MAHESWAR MOHANTY VS	// // 0 //	
104	D-CMP/48700/2026	MANU BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
105	D-CMP/48741/2026	PRATAP BEURA VS RAJKISHORE BEURA	ARYA DASH VS	// 0 //	
106	D-CMP/48745/2026	RAMA CHANDRA BEHERA VS BHARATI SAHU	SUBASH CHANDRA ACHARYA VS	// 0 //	AOR20220004051C202600036
107	D-CMP/48791/2026	BRUNDABAN CHANDRA PANDA VS BRUNDABAN AGASTI	DWARIKA PRASAD MOHANTY VS	// 0 //	
108	D-CMP/48817/2026	AJAYA MOHAPATRA VS TILOTTAMA MOHAPATRA	AMIT PRASAD BOSE VS	// 0 //	
109	D-CMP/48837/2026	HARAKRUSHNA @ HARIHARA @ HAREKRUSHNA JENUSAR KUMAR MISHRA VS BASANTI MOHANTY	JENUSAR KUMAR MISHRA VS	// 0 //	
110	D-CMP/48854/2026	M/S. ROURKELA CONSTRUCTION PVT. LTD., SUNDARGARH VS M/S. BHARAT INDUSTRIAL PROJECTS PVT. LTD., SUNDARGARH	ANIL KUMAR TIBREWAL VS	// 0 //	
111	D-CMP/48919/2026	KRUSHNA CHANDRA GHIVELA VS RAIBARU PUTEL	UPENDRA KUMAR SAMAL (SR. ADV.) VS	// 0 //	
112	D-CMP/48972/2026	SIBU KANUNGO VS ROURKELA STEEL PLANT, SUNDARGARH	SOUMYA RANJAN MOHANTY VS	// 0 //	
113	D-CMP/48980/2026	BIJAYA KUMAR BEHERA VS BISWANATH SETHI	P. V. BALAKRISHNA VS	// 0 //	

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114	D-CMP/48983/2026	BASANTA KUMAR SAHU VS BHAGIRATHI SAHU	PRAJNA SARITA MOHANTY VS	// 0 //	
115	D-CMP/48994/2026	MANASI BALABANTARAY VS KANAKALATA BEHERA @ SAHU	BRAHMANANDA TRIPATHY VS	// 0 //	
116	D-CONTC/48624/2026	TRINATH MISHRA VS ANU GARG, IAS	SAGARIKA SAHOO VS	// 0 //	
117	D-CONTC/48627/2026 CONTC/7150/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SUPERINTENDING ENGINEER, NORTHERN MINOR IRRIGATION CIRCLE, SAMBALPUR	~~TA~~ CK VS	// 0 //	
118	D-CONTC/48629/2026 CONTC/7113/2026	THE REGISTRAR, (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR	~~AD~~ VTACK VS	// 0 //	
119	D-CONTC/48630/2026 CONTC/7147/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COMMISSIONER CUM SECRETARY., WATER RESOURCES DEPARTMENT, BHUBANESWAR	~~TA~~ CK VS	// 0 //	
120	D-CONTC/48631/2026 CONTC/7140/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION LTD., BHUBANESWAR	~~AD~~ VTACK VS	// 0 //	
121	D-CONTC/48632/2026 CONTC/7158/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	~~TA~~ CK VS	// 0 //	
122	D-CONTC/48633/2026 CONTC/7126/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	~~TA~~ CK VS	// 0 //	
123	D-CONTC/48634/2026 CONTC/7146/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK. VS THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	~~AD~~ CK. VS	// 0 //	
124	D-CONTC/48635/2026 CONTC/7109/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	~~TA~~ CK VS	// 0 //	
125	D-CONTC/48636/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	~~TA~~ CK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	CONTC/7151/2026	VS	VS	0	
		SUPERINTENDING ENGINEER, NORTHERN IRRIGATION CIRCLE, SAMBALPUR		//	
126	D-CONTC/48638/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK.		//	
	CONTC/7117/2026	VS	VS	0	
		THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
127	D-CONTC/48640/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/7128/2026	VS	VS	0	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
128	D-CONTC/48642/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/7156/2026	VS	VS	0	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
129	D-CONTC/48643/2026	THE REGISTRAR, (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/7144/2026	VS	VS	0	
		THE DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION, BHUBANESWAR		//	
130	D-CONTC/48644/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/7124/2026	VS	VS	0	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
131	D-CONTC/48645/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/7154/2026	VS	VS	0	
		ENGINEER-IN-CHIEF, IRRIGATION, ODISHA, BHUBANESWAR		//	
132	D-CONTC/48646/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/7145/2026	VS	VS	0	
		THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR		//	
133	D-CONTC/48648/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/7157/2026	VS	VS	0	
		THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
134	D-CONTC/48649/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/7121/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
135	D-CONTC/48651/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/7134/2026	VS	VS	0	
		THE EXECUTIVE ENGINEER, LIFT IRRIGATION DIVISION, CUTTACK		//	
136	D-CONTC/48652/2026	THE REGISTRAR, (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/7133/2026	VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/48653/2026 CONTC/7159/2026	THE SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		// // 0 //	
138	D-CONTC/48654/2026 CONTC/7155/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS VS		// 0 //	
139	D-CONTC/48656/2026 CONTC/7131/2026	THE COMMISSIONER CUM SECRETARY, CADA, WATER RESOURCES DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS VS		// 0 //	
140	D-CONTC/48657/2026 CONTC/7118/2026	THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS VS		// // 0 //	
141	D-CONTC/48658/2026 CONTC/7116/2026	THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT,CUTTACK VS VS		// 0 //	
142	D-CONTC/48659/2026 CONTC/7127/2026	THE ENGINEER IN CHIEF,WATER RESOURCES DEPARTMENT,ODISHA REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS VS		// // 0 //	
143	D-CONTC/48660/2026 CONTC/7119/2026	THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS VS		// // 0 //	
144	D-CONTC/48661/2026 CONTC/7123/2026	THE SUPERINTENDING ENGINEER, NORTHERN MINOR IRRIGATION CIRCLE, SAMBALPUR THE REGISTRAR, (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS VS		// // 0 //	
145	D-CONTC/48663/2026 CONTC/7143/2026	THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS VS		// // 0 //	
146	D-CONTC/48664/2026 CONTC/7114/2026	THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS VS		// // 0 //	
147	D-CONTC/48665/2026 CONTC/7115/2026	THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, KHURDA THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS VS		// // 0 //	
		THE SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR		//	

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148	D-CONTC/48666/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	~~TA~~ NOX	//	
	CONTC/7110/2026	VS	VS	0	
		EXECUTIVE ENGINEER, M.I. DIVISION, KEONJHAR		//	
149	D-CONTC/48667/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	~~TA~~ NOX	//	
	CONTC/7135/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
150	D-CONTC/48668/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	~~TA~~ NOX	//	
	CONTC/7152/2026	VS	VS	0	
		THE E.I.C., WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
151	D-CONTC/48669/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	~~TA~~ NOX	//	
	CONTC/7129/2026	VS	VS	0	
		THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
152	D-CONTC/48670/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	~~TA~~ NOX	//	
	CONTC/7112/2026	VS	VS	0	
		THE PRINCIPAL SECRETARY,WATER RESOURES DEPARTMENT,BHUBANESWAR		//	
153	D-CONTC/48671/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	~~TA~~ NOX	//	
	CONTC/7111/2026	VS	VS	0	
		THE EXECUTIVE ENGINEER, MAHANADI BARRAGE DIVISION, CUTTACK		//	
154	D-CONTC/48673/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	~~TA~~ NOX	//	
	CONTC/7153/2026	VS	VS	0	
		THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
155	D-CONTC/48674/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	~~TA~~ NOX	//	
	CONTC/7137/2026	VS	VS	0	
		THE ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
156	D-CONTC/48675/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	~~TA~~ NOX	//	
	CONTC/7122/2026	VS	VS	0	
		THE ENGINEER-IN-CHIEF, WATER RESOURCES DEPARTMENT, KHURDA		//	
157	D-CONTC/48677/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	~~TA~~ NOX	//	
	CONTC/7149/2026	VS	VS	0	
		THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
158	D-CONTC/48678/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	~~TA~~ NOX	//	
	CONTC/7120/2026	VS	VS	0	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
159	D-CONTC/48680/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	~~TA~~ NOX	//	

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	CONTC/7148/2026	VS	VS	0	
		EXECUTIVE ENGINEER, MAHANADI NORTH DIVISION, CUTTACK		//	
160	D-CONTC/48681/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//	
	CONTC/7125/2026	VS	VS	0	
		THE SECRETARY, WATER RESOURCES DEPARTMENT, KHURDA		//	
161	D-CONTC/48682/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK.	ADV.	//	
	CONTC/7139/2026	VS	VS	0	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
162	D-CONTC/48686/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK.	ADV.	//	
	CONTC/7142/2026	VS	VS	0	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, ODISHA, BHUBANESWAR		//	
163	D-CONTC/48687/2026	JITENDRANATH NATH	ADV.	//	
		VS	VS	0	
		DR.MAHESH MOHAN PANDA, DIRECTOR OF PUBLIC HEALTH SERVICES, ODISHA		//	
164	D-CONTC/48689/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK.	ADV.	//	
	CONTC/7130/2026	VS	VS	0	
		THE EXECUTIVE ENGINEER, MAYURBHANJ IRRIGATION DIVISION, MAYURBHANJ		//	
165	D-CONTC/48690/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK.	ADV.	//	
	CONTC/7138/2026	VS	VS	0	
		THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
166	D-CONTC/48694/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK.	ADV.	//	
	CONTC/7141/2026	VS	VS	0	
		SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
167	D-CONTC/48698/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK.	ADV.	//	
	CONTC/7132/2026	VS	VS	0	
		PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
168	D-CONTC/48701/2026	PRADEEPTA KUMAR RAUTARAY	ADV.	//	
		VS	VS	0	
		BIBHASH RANJAN PANIGRAHI, TAHASILDAR, KHORDHA		//	
169	D-CONTC/48706/2026	DIPTI GANDA	LAXMI SHARMA	//	
		VS	VS	0	
		ANYA DAS, IAS		//	
170	D-CONTC/48707/2026	BASANTI HARIJAN	LAXMI SHARMA	//	
		VS	VS	0	

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171	D-CONTC/48711/2026	ANYA DAS, IAS PRASANNA KUMAR SUBUDHI VS	SHREEKANTA PRASAD SAHOO (1) VS	// // 0	
172	D-CONTC/48714/2026	DR.N.THIRUMALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT., AMULYA KUMAR TRIPATHY VS	ADV. VS	// // 0	BHUBANESWAR
173	D-CONTC/48729/2026	GIRISH S.N., IAS MANANGING COMMITTEE OF RAMACHANDRAPUR VS	NIRANJAN KUMAR BISPA VS	// // 0	
174	D-CONTC/48744/2026	DR.N.THIRUMALA NAIK, IAS RANJIT SAHOO VS	ADV. VS	// // 0	
175	D-CONTC/48748/2026	SMITA ROUT, I.A.S LOPAMUDRA PARIDA VS	ADV VS	// // 0	AOR20220001390C202600042
176	D-CONTC/48749/2026	JUGALESWARI DAS, DIRECTOR OF SECONDARY EDUCATION ODISHA SOURAV KUMAR SWAIN VS	ADV VS	// // 0	AOR20220001535C202600329
177	D-CONTC/48750/2026	KESHAB MEHER DISTRICT EDUCATION OFFICER,JAGATSINGHPUR SURAMA KALIA VS	MANAS PATI VS	// // 0	AOR20220001535C202600334
178	D-CONTC/48752/2026	SHUBA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. BIJAY KUMAR GIRI VS	ADV VS	// // 0	AOR20220001535C202600330
179	D-CONTC/48753/2026	BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF WATER RESOURCES ODISHA AJAY KUMAR SWAIN VS	ADV VS	// // 0	AOR20220001535C202600331
180	D-CONTC/48760/2026 CONTC/7136/2026	BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF WATER RESOURCES ODISHA REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV VS	// // 0	
181	D-CONTC/48775/2026	THE PRINCIPAL SECRETARY,WATER RESOURCES DEPARTMENT,BHUBANESWAR NILAMBAR GARNAIK VS	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. SANDHYARANI PANI VS	// // 0	AOR20230000010C202600165

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182	D-CONTC/48778/2026	BHAGIRATHI DALEI VS SNEHALATA ACHARYA ,EXECUTIVE OFFICER, NAYAGARH MUNICIPALITY	ADV VS	// 0 //	AOR20220003390C202600062
183	D-CONTC/48787/2026	RABINARAYAN BISWAL VS CHAKRABARTI SINGH RATHORE, DIRECTOR OF SKILL DEVELOPMENT AND EMPLOYMENT, KHURDA	PRAVAT KUMAR MUDULI VS	// 0 //	
184	D-CONTC/48795/2026	NABAGHANA MOHANTY VS USHA PADHEE, ADDITIONAL CHIEF SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT., ODISHA	SHAKTI PRASAD PANDA VS	// 0 //	
185	D-CONTC/48799/2026	RASHMITA MOHANTA VS ASWATHY S., IAS	ADV. VS	// 0 //	
186	D-CONTC/48802/2026	MAA GANGAMATA MARINE PRIMARY FISHERMAN CO-OPERATIVE SOCIETY LTD., BHADRAK VS SOMESH KUMAR UPADHYAY, IAS	ADV. VS	// 0 //	
187	D-CONTC/48804/2026	DILLIP KUMAR SAMAL VS SHUBHA SARMA, PRINCIPAL SEC., WATER RESOURCES DEPT., BHUBANESWAR	ADV. VS	// 0 //	
188	D-CONTC/48805/2026	SARMISTHA JENA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
189	D-CONTC/48811/2026	DR. SADANANDA NAIK VS PROF. ASIMA SAHU, THE VICE-CHANCELLOR, BERHAMPUR UNIVERSITY, BERHAMPUR, GANJAM	ASUTOSH SAHOO VS	// 0 //	
190	D-CONTC/48818/2026	SAMARENDU SAMANTARAY VS INDRAMANI NAYAK, DIRECTOR PANCHAYAT RAJ AND DRINKING WATER DEPTT.	ADV VS	// 0 //	AOD20240000338C202600211
191	D-CONTC/48820/2026	MANORANJAN BEHERA VS PRAVEEN KUMAR VERMA, CHIEF EXECUTIVE OFFICER, TPWODL, BURLA	ADV. VS	// 0 //	
192	D-CONTC/48832/2026	KRISHNA AGARWAL VS THE PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK	SOUMYA JYOTI BISWAL VS	// 0 //	
193	D-CONTC/48840/2026	MANOJ KUMAR ACHARYA	ADV.	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		ASWATHY S., IAS		//	
194	D-CONTC/48845/2026	SUBHASHREE PATTANAIAK	ADV.	//	
		VS	VS	0	
		ABHISHEK DAS, TAHASILDAR, PURI SADAR		//	
195	D-CONTC/48859/2026	SURENDRA KUMAR SAHOO	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
196	D-CONTC/48863/2026	MANORANJAN MOHANTY	SAILABALA JENA	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
197	D-CONTC/48876/2026	JHATU CHARAN DAS	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		SANJIB KUMAR MISHRA, I.A.S		//	
198	D-CONTC/48878/2026	NILAMANI SETHY	ADV.	//	
		VS	VS	0	
		SHUBHAM SAXENA, I.A.S		//	
199	D-CONTC/48891/2026	PRIYARANJAN JENA	ADV.	//	
		VS	VS	0	
		DIBYA JYOTI PARIDA, IAS		//	
200	D-CONTC/48894/2026	PUSPANJALI NAYAK	ADV.	//	
		VS	VS	0	
		ABHIJIT BARIK, BLOCK EDUCATION OFFICER, CHANDRABHANUPUR, BHADRAK		//	
201	D-CONTC/48905/2026	JYOSHNA RANEE SAHU	Dillip Kumar Ray	//	AOR20220001556C202600063
		VS	VS	0	
		SNT ANANNYA DAS		//	
202	D-CONTC/48916/2026	RAJESH SETHI	ADV.	//	
		VS	VS	0	
		SHUBHA SARMA, I.A.S		//	
203	D-CONTC/48927/2026	REBATI RANJAN TRIPATHY	ADV.	//	
		VS	VS	0	
		THIRUMALA NAIK, IAS		//	
204	D-CONTC/48960/2026	DR.SUBHA PRASAD SAHOO	SMRUTI PRASAD SAHOO	//	
		VS	VS	0	

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205	D-CONTC/48970/2026	DR. MAHESH MOHAN PANDA, DIRECTOR OF HEALTH SERVICES, KHORDHA CHITARANJAN DASH @CHITTARANJAN DASH VS	MAHESWAR MOHANTY VS	// // 0	
206	D-CONTC/48976/2026	DEBADUTTA PRADHAN, O.A.S., TAHASILDAR, CUTTACK SADAR DR. HIMANSHU SEKHAR PUHAN VS	AJAYA KUMAR TRIPATHY VS	// // 0	
207	D-CONTC/48984/2026	HEMANTA SHARMA, IAS ASHOK KUMAR SIPANI VS	ASISH MISHRA VS	// // 0	
208	D-CONTC/48998/2026	PREM SINGH, REGIONAL PASSPORT OFFICER, BHUBANESWAR ASHOK KUMAR DAS VS	Prabodha Chandra Nayak VS	// // 0	AOR20220001657C202600197
209	D-CONTC/48999/2026	YAMINI SARANGI, IAS PRAKASH AGARWAL VS	ADV. VS	// // 0	
210	D-CONTC/49000/2026	PRABHAT KUMAR PARIDA, OAS, SUB COLLECTOR, PANPOSH, SUNDARGARH SUBHENDU KUMAR SAHU VS	Prabodha Chandra Nayak VS	// // 0	AOR20220001657C202600198
211	D-CONTC/49001/2026	YAMINI SARANGI, IAS AJAYA KUMAR RANA VS	ADV. VS	// // 0	
212	D-CONTC/49005/2026	SHUBHA SARMA, IAS SISIR KUMAR MOHANTY VS	ADV. VS	// // 0	
213	D-CONTC/49008/2026	SHUBHA SARMA, IAS RABINARAYAN DAS VS	ADV. VS	// // 0	
214	D-CONTC/49014/2026	DR.N.THIRUMALA NAIK, IAS DEBAJYOTI PANDA VS	BUDHADEV ROUTRAY VS	// // 0	
215	D-CRLA/31747/2026	HEMANT SHARMA, ADDL. CHIEF SECRETARY, HOME DEPT., BHUBANESWAR JUDHISTIRA SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// KANIHA /319 /2021 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLA/31765/2026	ANANTA KUMAR SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MOHANTY VS	SUKINDA /112 /2017 () //	
217	D-CRLA/31768/2026	TRINATH CHANDIBANSA VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	CHANDILI /342 /2025 () //	
218	D-CRLA/31836/2026	MANOJ KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	BHUBANESWAR VIGILANCE /4 /2011 () //	
219	D-CRLA/31839/2026	DUKHA NASAN BISI VS STATE OF ODISHA	MONIKA SAMAL VS	THAKURGARH /183 /2024 () //	
220	D-CRLA/31856/2026	ADAITA BARIK VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BALIAPAL /15 /2018 () //	AOR20220003422C202600124
221	D-CRLMA/31811/2026	GOBINDA CHANDRA PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHAMAKHANDI /264 /2026 () //	
222	D-CRLMA/31815/2026	B.RAJARAO REDDY VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHAMAKHANDI /241 /2026 () //	
223	D-CRLMA/31821/2026	T. NANDESU REDDY VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHAMAKHANDI /177 /2026 () //	
224	D-CRLMC/31680/2026	BALUKESWAR TRIPATHY VS STATE OF ODISHA(VIG.)	HOMANSHU SEKHAR MISHRA VS	SAMBALPUR VIGILANCE /57 /2017 () //	AOR20220002238C202600029
225	D-CRLMC/31683/2026	ATITHI BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /342 /2022 () //	AOR20220001648C202600076
226	D-CRLMC/31695/2026	JAYA PRASAD NATH SHARMA VS MILI NATH SHARMA	PRANAB RANJAN CHHATOI VS	/ /0 () //	
227	D-CRLMC/31704/2026	SWARUPANANDA MOHANTY	SIDDHARTH GOUTAM DAS	MAHILA P.S. BUXIBAZAR /25 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-CRLMC/31708/2026	MANASI PANIGRAHI	SUBHASHREE SEN	CUTTACK VIGILANCE /11 /2023	
	CRLMC/3824/2026	VS	VS	SPECIAL JUDGE(VIG),BHUBANESWAR(Khordha)	
		STATE OF ODISHA(VIG.)		GR/0000035/2023	
229	D-CRLMC/31709/2026	HRUDANANDA MOHANTY	SIDDHARTH GOUTAM DAS	MAHILA P.S. BUXIBAZAR /25 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-CRLMC/31712/2026	SUNIL KUMAR MEHER	SUSHANTA KUMAR JOSHI	LARAMBA /130 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-CRLMC/31721/2026	TRILOCHAN SWAIN	SANTOSH KUMAR MAHANTY	POLASARA PS /126 /2008	AOD20240000242C202600281
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-CRLMC/31741/2026	NIRA @ NIROD JHANKAR	JULU KHANSAMA	BOUDH /55 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-CRLMC/31744/2026	AJU NAIK @ ARJUN NAIK	JNYANANANDA PANDA	BHAWANIPATNA SADAR /16 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-CRLMC/31749/2026	AJU NAIK @ ARJUN NAIK	JNYANANANDA PANDA	BHAWANIPATNA SADAR /42 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-CRLMC/31751/2026	AJU NAIK @ ARJUN NAIK	JNYANANANDA PANDA	BHAWANIPATNA SADAR /81 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-CRLMC/31754/2026	AJU NAIK @ ARJUN NAIK	JNYANANANDA PANDA	BHAWANIPATNA SADAR /32 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-CRLMC/31755/2026	AJU NAIK @ ARJUN NAIK	JNYANANANDA PANDA	BHAWANIPATNA SADAR /55 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-CRLMC/31769/2026	KALU BISOI @ KALU CHARAN BISOYI	SANJAY KUMAR PRADHAN	KABISURYANAGAR (KODALA) /251 /2018	
		VS	VS	()	

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239	D-CRLMC/31779/2026	STATE OF ODISHA SAMBHU POLAI VS	SANJAY KUMAR PRADHAN VS	// KABISURYANAGAR (KODALA) /34 /2018 ()	
240	D-CRLMC/31780/2026	STATE OF ODISHA AJIT KUMAR BISOYI @ AJIT KU. BISOYI VS	SANJAY KUMAR PRADHAN VS	// KABISURYANAGAR (KODALA) /30 /2019 ()	
241	D-CRLMC/31786/2026	STATE OF ODISHA SUSANTA BEHERA@SUSHANT BEHERA VS	PRADIPTA BEURA VS	// TIGIRIA /84 /2020 ()	AOD20220004020C202600059
242	D-CRLMC/31791/2026	STATE OF ODISHA LINGA MAJHI VS	SURYAKANTA DWIBEDI VS	// KOSAGUMUDA /1 /2021 ()	AOR20220001245C202600043
243	D-CRLMC/31793/2026	STATE OF ODISHA SK. TIPU@MD. SAZIT SALIM VS	SMRUTI RANJAN ROUT VS	// CANTONMENT ROAD /70 /2022 ()	
244	D-CRLMC/31794/2026	STATE OF ODISHA BIGHNARAJ NAIK VS	DHANANJAYA MUND VS	// // ()	AOR20220001492C202600251
245	D-CRLMC/31798/2026	MITHILA NAIK DHIRENDRA KUMAR MOHAPATRA VS	SOMA PATNAIK VS	// // ()	AOD20260000117C202600070
246	D-CRLMC/31801/2026	STATE OF ODISHA DHIRENDRA KUMAR MOHAPATRA VS	SOMA PATNAIK VS	// // ()	AOD20260000117C202600071
247	D-CRLMC/31807/2026	STATE OF ODISHA SATYABRATA BEHERA VS	NANDA NANDAN MOHAPATRA VS	// NARASINGHPUR /3 /2026 ()	
248	D-CRLMC/31819/2026	STATE OF ODISHA UPASHI DAS VS	SASMITA NAYAK VS	// / /0 ()	
249	D-CRLMC/31825/2026	STATE OF ODISHA P. SUNIL ACHARY VS	NRUSINGHA NANDA MOHAPATRA VS	// BADABAZAR /288 /2025 ()	
		STATE OF ODISHA		//	

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250	D-CRLMC/31832/2026	SATYANARAYAN AGRAWAL VS STATE OF ODISHA(VIG.)	PRASANTA KUMAR MISHRA VS	JEYPORE VIGILANCE /12 /2019 () //	
251	D-CRLMC/31834/2026	JAYAKRUSHNA SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //	
252	D-CRLMC/31848/2026	MOFIT KHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	TALABANIA /151 /2022 () //	
253	D-CRLMC/31854/2026	CHITTA RANJAN DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	CHOUDWAR /14 /2023 () //	AOR20220001616C202600084
254	D-CRLMC/31858/2026	RAVINDRA SAMAL@ RABINDRA SAMAL VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	JEYPORE SADAR /93 /2025 () //	
255	D-CRLMC/31860/2026	ABHISHEK C. MAHAPATRA VS STATE OF ODISHA	DEEPAK NARENDRA VS	MAHILA P.S.(BBSR) /65 /2025 () //	
256	D-CRLMC/31870/2026	BISWANATH DASH VS NIRMAL CHANDRA KAR	RANJIT MOHANTY VS	/ /0 () //	
257	D-CRLMC/31872/2026	BASANT KUMAR MISHRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	VIGILANCE PS (BERHAMPUR) /27 /2001 () //	
258	D-CRLMC/31889/2026	ALOK NAYAK VS SUMITRA NATH	AKSHAYA KUMAR PANDEY VS	/ /0 () //	
259	D-CRLMC/31901/2026	SAHIL KUMAR KAMANI VS STATE OF ODISHA	MITALEE JESTHI VS	MANGALA BAG /223 /2026 () //	
260	D-CRLMC/31912/2026	DILESWAR BHUE VS STATE OF ODISHA(VIG.)	ARUN KUMAR BUDHIA VS	SAMBALPUR VIGILANCE /58 /2019 () //	AOD20240000603C202600035
261	D-CRLMC/31918/2026	MAHENDRA KUAMR SETHI @ MAHENDRA KUMAR SETHI	PRANAV KASH CHANDRA DASH	MAHANGA /10 /2021	

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		STATE OF ODISHA		//	
262	D-CRLMC/31920/2026	GANGADHAR BISWAL	UMA CHARAN MISHRA	SAHADEV KHUNTA /387 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-CRLMP/31671/2026	TAHERA KHATUN	AMIYA RANJAN SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-CRLMP/31696/2026	BISHNUPRIYA SAHOO	PRANAB RANJAN CHHATOI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-CRLMP/31738/2026	RANJAN BHOI	ARJUNA CHARANA BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-CRLMP/31742/2026	ARJUN SWAIN	ASHOK KUMAR BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-CRLMP/31796/2026	UPASANA RAM	ABHAY KHANDELWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-CRLMP/31803/2026	SARASWATI SAHU	SMRUTI RANJAN ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-CRLMP/31808/2026	SARASWATI SAHU	SMRUTI RANJAN ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-CRLMP/31845/2026	DIGAMBAR PATRA	SHIVSANKAR MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-CRLMP/31851/2026	SUTAPA PANDA	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-CRLMP/31866/2026	BIPIN BEHARI DAS	Alok Kumar Mohapatra	/ /	AOR20220001711C202600046
		VS	VS	()	

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273	D-CRLMP/31879/2026	STATE OF ODISHA DIPTIMAYEE BARIK VS	ASISH MISHRA VS	// / /0 0	
274	D-CRLMP/31880/2026	STATE OF ODISHA TUKULI MALLICK VS	BISWABHUSAN DAS VS	// / /0 0	
275	D-CRLMP/31887/2026	STATE OF ODISHA CHANDRAMOHAN PASI VS	MOBASSHIR JAWED VS	// / /0 0	
276	D-CRLMP/31900/2026	STATE OF ODISHA SIRAJ KHAN VS	SK. ZAFARULLA VS	// / /0 0	
277	D-CRLREV/31844/2026	STATE OF ODISHA GOPAL CH. SAHOO VS	BADRINARAYAN PANDA VS	// / /0 0	
278	D-CRP/48763/2026	STATE OF ODISHA COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION VS	ROMAN SACHIN VS	// / /0 0	
279	D-CRP/49017/2026	BANIBRATA TRIPATHY SWARUP KUMAR PATANAIK VS	NIRANJAN LENKA VS	// / /0 0	
280	D-FAO/48728/2026	ASHOK KUMAR PATTANAIK MALABIKA DWIVEDEE VS	SATYABRATA MOHANTY (1) VS	// / /0 0	
281	D-FAO/48949/2026	STATE OF ODISHA AMITAV SAHANI VS	RASHMIPRAVA PRADHAN VS	// / /0 0	
282	D-MACA/48797/2026	UNION OF INDIA DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION VS	RAKESH KUMAR MOHANTY VS	// / /0 0	
283	D-MACA/48885/2026	SULOCHANA SAHOO THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. VS	ANIL K. CHANDRASEKHAR (1) VS	// / /0 0	
		RINKY SAHU		//	

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284	D-MATA/48779/2026	BAPUJI BEHERA VS PRANGYA PARAMITA BEHERA @ SUNITA	RAJESH KUMAR MAHAPATRA VS	// 0 //	AOR20220001639C202600025
285	D-MATA/48780/2026	BHANUPRIYA MAHANTA VS SHIBARAM MAHATA	PARTHA SARATHI DAS VS	// 0 //	AOD20240000364C202600243
286	D-MATA/48896/2026	SANDHYA SAMARATHA VS KAMLESH MAHANTA	PRAFULLA KUMAR NAYAK VS	// 0 //	
287	D-MATA/48995/2026	TAPASWINI MAHALIK ALIAS BISHI VS MUNAL ALIAS MANORANJAN ALIAS PREMRAJ BISHI	PRAFULLA KUMAR NAYAK VS	// 0 //	AOD20250001069C202600030
288	D-RPFAM/48796/2026	AMIT KUMAR BEURAY VS ELINA KANUNGO	HIMANSHU BHUSAN DASH VS	// 0 //	
289	D-RPFAM/48888/2026	MANOJ KUMAR KANDI VS SONALI NATHA @ NATHASHARMA	PRAVAT KUMAR MOHANTY VS	// 0 //	
290	D-RPFAM/48901/2026	SUJIT PATRA VS REETA ROUT	LAKSMIDHAR KABI VS	// 0 //	
291	D-RSA/48708/2026	NRUSHINGA CHARAN BARAL VS KALPANA PRADHAN	GANESH PRASAD SAMAL VS	// 0 //	
292	D-RSA/48757/2026	JASADA @ JASHODA BEHERA VS MITABHANU BEHERA	ARIJEET MISHRA VS	// 0 //	
293	D-RSA/48761/2026	CHITTARANJAN MALLIK VS SASHIREKHA MALLIK	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
294	D-RSA/48783/2026	MURALI SAHU VS SAROJINI SAHU	GOKULANANDA SAHU VS	// 0 //	AOD20260000648C202600010
295	D-RSA/48911/2026	BICHITRA PANDA	PRAFULLA CHANDRA DAS	//	

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		VS	VS	0	
		BASANTI PANDA		//	
296	D-RSA/48961/2026	PRAMOD KUMAR BEHERA	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
		NIRMALA MOHANTY		//	
297	D-RSA/48992/2026	MONU CHOUBEY	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		JAY KISHORE CHOUBEY		//	
298	D-RVWPET/48833/2026	SANJAY KUMAR PADHI	ADV.	//	
		VS	VS	0	
		GENERAL MANAGER, SOUTH EAST CENTRAL RAILWAY		//	
299	D-TRP(C)/48746/2026	VARANASI TEJASVI	AMULYA RATNA PANDA	//	
		VS	VS	0	
		KONCHADA SUDEEP SHIVA		//	
300	D-TRP(C)/48754/2026	PRAMITA PADHI @ PRAMITA KUMARI PADHY	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202600312
		VS	VS	0	
		SRIKANTH KUMAR SAHU		//	
301	D-TRP(C)/48765/2026	SMARANIKA PRADHAN	BIBHUPRASAD MISHRA	//	
		VS	VS	0	
		PRIYA RANJAN BISWAL		//	
302	D-TRP(C)/48954/2026	RASMITA SETH	ARUN KUMAR DAS (1)	//	
		VS	VS	0	
		BIKASH CHANDRA BEHERA		//	
303	D-WA/48907/2026	RABINDRANATH SINGH	BIBHUTI KESHARI BISWAL	//	AOD20240000515C202600002
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WA/48912/2026	KHIROD KUMAR BARAL	BIBHUTI KESHARI BISWAL	//	AOD20240000515C202600003
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WA/48988/2026	SULOCHANA DASH	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		VICE CHAIRMAN, BHUBANESWAR DEVELOPMENT AUTHORITY		//	
306	D-WA/49009/2026	MANORANJAN SAHOO	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	

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307	D-WA/49025/2026	PURNA CHANDRA NAYAK THRIVENI EARTHMOVERS PVT LTD VS NILAM KUMAR SWAIN	Rajiv K. Mahanta VS	// // 0 //	AOR20220001662C202600134
308	D-WP(C)/48603/2026	GAUTAM PATNAIK VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //	AOR20220001248C202600023
309	D-WP(C)/48604/2026	SUPERINTENDING ENGINEER, OF PUBLIC HEALTH DIVISION, CUTTACK VS BALABHADRA PRASAD DAS	DEBENDRANATH TRIPATHY, A.G.A VS	// 0 //	LOD20240000172C202600333
310	D-WP(C)/48605/2026	SUPERINTENDING ENGINEER, PUBLIC HEALTH DIVISION, CUTTACK VS LAXMIDHAR MUDULI	DEBENDRANATH TRIPATHY, A.G.A VS	// 0 //	LOD20240000200C202600336
311	D-WP(C)/48606/2026	M/S GRAND DIESELS., CUTTACK VS UNION OF INDIA	GOPABANDHU DASH VS	// 0 //	
312	D-WP(C)/48607/2026	SUPERINTENDING ENGINEER, PUBLIC HEALTH DIVISION, CUTTACK VS GOLEKHA CHANDRA TRIPATHY	DEBENDRANATH TRIPATHY, A.G.A VS	// 0 //	LOD20240000194C202600361
313	D-WP(C)/48608/2026	JAYASEN PATRO VS BRANCH MANAGER, UNION BANK OF INDIA	SUBHAM SHARMA VS	// 0 //	AOD20220003503C202600068
314	D-WP(C)/48609/2026	SUPERINTENDING ENGINEER, PUBLIC HEALTH DIVISION, CUTTACK VS MINAKETAN BEHERA	DEBENDRANATH TRIPATHY, A.G.A VS	// 0 //	LOD20240000200C202600337
315	D-WP(C)/48610/2026 WP(C)/33558/2026	BINDUSHREE BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
316	D-WP(C)/48611/2026	SUPERINTENDING ENGINEER, PUBLIC HEALTH DIVISION, CUTTACK VS RAMA CHANDRA TRIPATHY	DEBENDRANATH TRIPATHY, A.G.A VS	// 0 //	LOD20240000172C202600334
317	D-WP(C)/48612/2026	KAILASH CHANDRA SAHU VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600327

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318	D-WP(C)/48613/2026	KODANDADHARA JENA VS STATE OF ODISHA	SWAPNIL ROY VS STATE OF ODISHA	// 0 //	AOR20220001600C202600328
319	D-WP(C)/48614/2026 WP(C)/33555/2026	M/S SAHOO AND SAHOO TRANSPORT., CUTTACK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS STATE OF ODISHA	// 0 //	
320	D-WP(C)/48615/2026 WP(C)/33477/2026	GOBINDA CHANDRA SAHU VS STATE OF ODISHA	MANORANJAN NAYAK VS STATE OF ODISHA	// 0 //	
321	D-WP(C)/48616/2026	RASHMITA KARAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS STATE OF ODISHA	// 0 //	AOR20240000732C202600082
322	D-WP(C)/48617/2026	ASHISH JAISWAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS STATE OF ODISHA	// 0 //	
323	D-WP(C)/48618/2026 WP(C)/33541/2026	MUKTAR ALLI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS STATE OF ODISHA	// 0 //	
324	D-WP(C)/48619/2026	GAURANGA CHARAN SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS STATE OF ODISHA	// 0 //	
325	D-WP(C)/48620/2026	MANJUBALA DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS STATE OF ODISHA	// 0 //	
326	D-WP(C)/48621/2026	BASANTA KUMAR SAHU VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
327	D-WP(C)/48622/2026	BANITA DHARUA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS STATE OF ODISHA	// 0 //	
328	D-WP(C)/48623/2026 WP(C)/33466/2026	SANJAY BALIARSINGH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS STATE OF ODISHA	// 0 //	
329	D-WP(C)/48625/2026	BINODINI MUNA	PABITRA KUMAR NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/48626/2026	BHARATI KUNHAR	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/48628/2026	SAROJ KUMAR BERIHA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/48637/2026	HARISHCHANDRA NAIK	PABITRA KUMAR NAYAK	//	
	WP(C)/33537/2026	VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/48639/2026	ACHARYA HARIHAR COLLEGE OF NURSING, DHENKANAL	PARANURAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/48641/2026	HARISHCHANDRA NAIK	PABITRA KUMAR NAYAK	//	
	WP(C)/33512/2026	VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/48647/2026	KUMUDA KISAN	PABITRA KUMAR NAYAK	//	
	WP(C)/33515/2026	VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/48650/2026	SRIMATI SUNARI	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/48655/2026	GOURANGA MIRDHA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/48662/2026	ANIL KUMAR BHOI	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/48672/2026	NILAMANI ACHARYA	BIBEKANANDA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/48676/2026	SANJIT SINGH	MANOJA KUMAR KHUNTIA	//	
	WP(C)/33570/2026	VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/48679/2026	STATE OF ODISHA RADHASHYAM SAHOO VS	PRABHU PRASAD MOHANTY VS	// // 0	
342	D-WP(C)/48683/2026	STATE OF ODISHA SUBASH CHANDRA SAHU VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0	
343	D-WP(C)/48684/2026	STATE OF ODISHA ADHIKARI DAS VS	TUSHAR KANTA NAYAK VS	// // 0	
344	D-WP(C)/48688/2026	STATE OF ODISHA LAXMIDHAR SAHOO VS	TUSHAR KANTA NAYAK VS	// // 0	
345	D-WP(C)/48691/2026	STATE OF ODISHA MAHESWAR ACHARYA VS	TUSHAR KANTA NAYAK VS	// // 0	
346	D-WP(C)/48692/2026	STATE OF ODISHA PURNA CHANDRA RANA VS	TUSHAR KANTA NAYAK VS	// // 0	
347	D-WP(C)/48695/2026 WP(C)/33483/2026	STATE OF ODISHA MINATI BHOI VS	ANUPAM RATH VS	// // 0	
348	D-WP(C)/48696/2026	STATE OF ODISHA JENMEJAY PRADHAN VS	RAJENDRA KUMAR PRADHAN VS	// // 0	
349	D-WP(C)/48697/2026 WP(C)/33485/2026	STATE OF ODISHA MINATI BHOI VS	ANUPAM RATH VS	// // 0	
350	D-WP(C)/48699/2026	STATE OF ODISHA JAGADISH CHANDRA GHAREI VS	NILA MADHAB PRAHARAJ VS	// // 0	
351	D-WP(C)/48702/2026	STATE OF ODISHA NRUSINGH PRASAD SUNDARAY VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/48703/2026	ALOK KUMAR PANDA VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //	
353	D-WP(C)/48704/2026	LALATENDU PAL VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
354	D-WP(C)/48705/2026	SUKADEV BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	
355	D-WP(C)/48709/2026	M.C.OF DINESWAR HIGH SCHOOL, ATTA, JAJPUR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
356	D-WP(C)/48710/2026	M.C. OF A.P.M.N. GIRLS HIGH SCHOOL, BHADRAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
357	D-WP(C)/48712/2026	M.C.OF BAPUJEE HIGH SCHOOL, MAYURBHANJ VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
358	D-WP(C)/48713/2026	M.C. OF DINABANDHU HIGH SCHOOL, MAYURBHANJ VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
359	D-WP(C)/48715/2026	M.C OF BALIMUNDULI HIGH SCHOOL, MAYURBHANJ VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
360	D-WP(C)/48716/2026 WP(C)/33486/2026	RENUKA DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600316
361	D-WP(C)/48717/2026	YOGAMAYA SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202600333
362	D-WP(C)/48718/2026	METRO MANORAMA RESIDENTIAL WELFARE SOCIETY VS STATE OF ODISHA	ISOMA PATNAIK VS	// 0 //	AOD20260000117C202600069
363	D-WP(C)/48719/2026	NANDA KISHORE GOMANGA	MANAS PATI	//	AOR20220001535C202600336

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/48720/2026	M.C. OF SARBA MANGALA HIGH SCHOOL,, MAYURBHANJAN	MANABENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/48721/2026	MANBHANJAN HOTA	MANAS PATI	//	AOR20220001535C202600335
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/48722/2026	SHAHNAZ PARWEEN	PRADEEP KUMAR DAS	//	AOR20220001207C202600076
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/48723/2026	M/S JYOTI CONSULTANTS	JIBAN JYOTI PRADHAN	//	AOR20220001352C202600034
		VS	VS	0	
		PR. COMMISSIONER GST AND CENTRAL EXCISE COMMISSIONERATE		//	
368	D-WP(C)/48724/2026	KAILASH CHANDRA MOHANTY	ALOK KUMAR MOHAPATRA	//	AOD20250001034C202600002
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/48725/2026	RATNAKAR SWAIN	ANUP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/48726/2026	BANAMALI SETH	TIKERAM MEHER	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/48727/2026	SAROJINI NANDA	SATYABRATA MOHANTY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/48730/2026	PRIYATAMA DASA MOHAPATRA	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/48731/2026	KABITA NAYAK	ADITYA SINGH MOHANTY	//	
		VS	VS	0	
		CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, KHURDA		//	
374	D-WP(C)/48732/2026	MANOHAR GOLARI	AMIYA KUMAR CHHATOI	//	
	WP(C)/33547/2026	VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/48733/2026	STATE OF ODISHA ORISSA WOMENS VOLUNTARY SERVICES, CUTTACK VS	AKSHAYA KUMAR PANDEY VS	// // 0	
376	D-WP(C)/48734/2026	STATE OF ODISHA SWAYAMBHU KUMAR PRADHAN VS	UMAKANT SAHOO VS	// // 0	
377	D-WP(C)/48735/2026 WP(C)/33548/2026	STATE OF ODISHA URMILA SAHOO VS	AMIYA KUMAR CHHATOI VS	// // 0	
378	D-WP(C)/48736/2026	STATE OF ODISHA PRASANNA KUMAR PRADHAN VS	RAMESH CH. BEHERA VS	// // 0	
379	D-WP(C)/48737/2026	UNION OF INDIA PRAMOD KUMAR BEHERA VS	NIRANJAN NAYAK VS	// // 0	
380	D-WP(C)/48738/2026	STATE OF ODISHA JAGANNATH BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0	
381	D-WP(C)/48739/2026	STATE OF ODISHA PRADEEP KUMAR ROUT VS	MANORANJAN PADHI VS	// // 0	
382	D-WP(C)/48740/2026	STATE OF ODISHA LALATENDU PAL VS	LALATENDU SAMAL VS	// // 0	
383	D-WP(C)/48742/2026	STATE OF ODISHA SUBRATA KUMAR SAHOO VS	SUBHADUTTA ROUTRAY VS	// // 0	
384	D-WP(C)/48743/2026	STATE OF ODISHA PRABHAKAR SATAPATHY VS	PRAVA RANJAN MISHRA VS	// // 0	
385	D-WP(C)/48747/2026	APPELLATE TRIBUNAL UNDER SAFEMA, GOVERNMENT OF INDIA, NEW DELHI AMULYA KUMAR PRADHAN VS	SUBHADUTTA ROUTRAY VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/48751/2026	SUKANTI KUMARI SAMANTA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	
387	D-WP(C)/48755/2026	BAMADEB TANDI VS STATE OF ODISHA	LALIT SAHU VS STATE OF ODISHA	// 0 //	
388	D-WP(C)/48756/2026	BIBHURANJAN BISWAL VS STATE OF ODISHA	BISWABIHARI MOHANTY VS STATE OF ODISHA	// 0 //	
389	D-WP(C)/48758/2026	GANESH CHANDRA NAYAK VS UNION OF INDIA	ARIJEET MISHRA VS UNION OF INDIA	// 0 //	
390	D-WP(C)/48759/2026	KUMUDINI MOHANTY VS STATE OF ODISHA	RANJIT KESHARI SAMAL VS STATE OF ODISHA	// 0 //	
391	D-WP(C)/48762/2026	KALI PRASAD CHOUDHURY VS STATE OF ODISHA	SAPAN KUMAR PAL VS STATE OF ODISHA	// 0 //	
392	D-WP(C)/48764/2026	PRAFULLA CHANDRA KAR VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS STATE OF ODISHA	// 0 //	
393	D-WP(C)/48766/2026	SABITA BEHERA VS DISTRICT JUDGE, KANDHAMAL	KRISHNA CHANDRA SAHU VS DISTRICT JUDGE, KANDHAMAL	// 0 //	
394	D-WP(C)/48767/2026	SATYABRAT DEHURY VS STATE OF ODISHA	PRASANTA KUMAR DAS VS STATE OF ODISHA	// 0 //	
395	D-WP(C)/48768/2026	GEETANJALI NAIK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS STATE OF ODISHA	// 0 //	
396	D-WP(C)/48769/2026	DEEPA KANTA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS STATE OF ODISHA	// 0 //	
397	D-WP(C)/48770/2026	SUJATA GARDIA	UPENDRA KUMAR SAMAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/48771/2026	SASMITA KANTA	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/48772/2026	PRIYA KISHAN	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/48773/2026	RASHMITA KANTA	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/48774/2026	BALLABI GARDIA	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/48776/2026	MAMATA DHRUA	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/48777/2026	JAGRUTI GOUDA	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/48781/2026	JAYANTI GOUDA	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/48782/2026	SANJITA KISHAN	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/48784/2026	SUBASH HARIZAN	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/48785/2026	DUTIYA KISHAN	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/48786/2026	MURALIDHAR MAHANANDIA	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/48788/2026	STATE OF ODISHA SURAJ GUPTA VS	BIBHUTI BHUSAN SWAIN VS	// // 0	
410	D-WP(C)/48789/2026	STATE OF ODISHA SUNIL KUMAR SETHY VS	SONIASHREE BEHERA VS	// // 0	
411	D-WP(C)/48790/2026	STATE OF ODISHA BIDESI BARIK VS	NARENDRA KUMAR SAHOO VS	// // 0	AOD20240000557C202600126
412	D-WP(C)/48792/2026	STATE OF ODISHA ABINASH PATI VS	RABINDRA KUMAR PATNAIK VS	// // 0	
413	D-WP(C)/48793/2026	STATE OF ODISHA RABINDRA KUMAR NANDA VS	KRISHNA CHANDRA SAHU VS	// // 0	
414	D-WP(C)/48794/2026	STATE OF ODISHA DRONA CHANDRA SABAR VS	BIKRAM CHANDRA GHADAI VS	// // 0	
415	D-WP(C)/48798/2026	STATE OF ODISHA JASANI DEHURIA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
416	D-WP(C)/48800/2026	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	MANOJA KUMAR KHUNTIA VS	// // 0	
417	D-WP(C)/48801/2026	STATE OF ODISHA TIKI PATRA @ TIKI VS	PRONoy MOHANTY VS	// // 0	
418	D-WP(C)/48803/2026	STATE OF ODISHA SURATH KUMAR DASH VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
419	D-WP(C)/48806/2026	STATE OF ODISHA SESHADEV MEHER VS	HITABILASH MOHANTY VS	// // 0	
		INDIAN BANK, AVVAI SHANMUGAM SALAI, CHENNAI		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/48807/2026	MAMI BEHERA VS STATE OF ODISHA	PRONoy MOHANTY VS VS	// 0 //	
421	D-WP(C)/48808/2026	RANJAN KUMAR SAHU VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS VS	// 0 //	
422	D-WP(C)/48809/2026	BHARAT PRADHAN VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS VS	// 0 //	
423	D-WP(C)/48810/2026	NARASINGH MAHARANA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
424	D-WP(C)/48812/2026	CHANDRA MOHAN MOHANTA VS ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LIMITED (OMFED), BHUBANESWAR	SAILAZA NANDAN DAS VS VS	// 0 0	
425	D-WP(C)/48813/2026	AKSHAYA KUMAR PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS VS	// 0 //	
426	D-WP(C)/48814/2026	BIJAY KUMAR SAMANTARAY VS STATE OF ODISHA	SAMEER KUMAR DAS VS VS	// 0 //	AOD20240000338C202600210
427	D-WP(C)/48815/2026	MADAN HANS VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS VS	// 0 //	AOR20220001834C202600037
428	D-WP(C)/48816/2026	DAMODAR GOUD @ LAHAJAL VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS VS	// 0 //	AOR20220001834C202600038
429	D-WP(C)/48819/2026	CHANMANI MALIK VS STATE OF ODISHA	BISWARANJAN DALAI VS VS	// 0 //	AOR20220003722C202600196
430	D-WP(C)/48821/2026	RIKHIRAM MALI @ PATEL VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS VS	// 0 //	AOR20220001834C202600039
431	D-WP(C)/48822/2026	ODISHA GRAMEEN BANK, KHURDA	TUNA SAHU	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/48823/2026	UDAYANATH PARIDA	ANUGRAHA NARAYAN SAMANTRAY	//	AOD20260000401C202600034
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/48824/2026	PITAMBER SATAPATHY	LAMBODAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/48825/2026	SANJAY KUMAR MAITY	SANDHYARANI PANI	//	AOR20230000010C202600163
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/48826/2026	ALOK NARAYAN TRIPATHY	SANDHYARANI PANI	//	AOR20230000010C202600164
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/48827/2026	SAROJ KUMAR KAR	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/48828/2026	MAHENDRA MAHANTA	KISHORE KUMAR MISHRA	//	AOD20250000498C202600094
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/48829/2026	ARATI NANDA	AJAYA NAYAK	//	AOR20250000391C202600003
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/48830/2026	GEC SCHOOL OF PHARMACY	Biswaranjan Dash	//	AOD20250000901C202600033
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/48831/2026	RABINDRA BEHERA	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600070
		VS	VS	0	
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
441	D-WP(C)/48834/2026	KESHAB CHANDRA BISWAL	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/48835/2026	AMIYA BHANJA DEO	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/48836/2026	STATE OF ODISHA RAJKUMAR NAG VS	DIPTI RANJAN BHOKTA VS	// // 0	
444	D-WP(C)/48838/2026	STATE OF ODISHA SIBA SHAKTI SHG, DHENKANAL VS	NIKUNJA KUMAR ROUT VS	// // 0	
445	D-WP(C)/48839/2026	STATE OF ODISHA NABARANGPUR SCHOOL OF HEALTH SCIENCE, NABARANGPUR VS	BARANKANTA MOHANTY VS	// // 0	
446	D-WP(C)/48841/2026	STATE OF ODISHA ANIL KUMAR NAIK VS	PRAJIT KUMAR PRADHAN VS	// // 0	
447	D-WP(C)/48842/2026	STATE OF ODISHA AKSHAYA KUMAR SAHANI VS	MANOJA KUMAR KHUNTIA VS	// // 0	
448	D-WP(C)/48843/2026	STATE OF ODISHA MINITA MOHANTY VS	SHREEKANTA PRASAD SAHOO (1) VS	// // 0	
449	D-WP(C)/48844/2026	STATE OF ODISHA BINAYA KUMAR BISWAL VS	ADYASIDHI MISHRA VS	// // 0	
450	D-WP(C)/48846/2026	STATE OF ODISHA SAROJ KUMAR DEHURY VS	MANOJA KUMAR KHUNTIA VS	// // 0	
451	D-WP(C)/48847/2026	STATE OF ODISHA SURYA KANTA SWAIN VS	MANOJA KUMAR KHUNTIA VS	// // 0	
452	D-WP(C)/48848/2026	STATE OF ODISHA SOUMYA SUDEEP BISWAL VS	MANOJA KUMAR KHUNTIA VS	// // 0	
453	D-WP(C)/48849/2026	STATE OF ODISHA SAMIR RANJAN KHAMARI VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/48850/2026	SANJAYA KUMAR SWAIN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
455	D-WP(C)/48851/2026	GAGAN BIHARI ROUT@GAGAN ROUT VS STATE OF ODISHA	SAROJ KUMAR PARIDA VS	// 0 //	
456	D-WP(C)/48852/2026	SARADA PRASAD NAYAK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
457	D-WP(C)/48853/2026	SWADESH KUMAR MATHIA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
458	D-WP(C)/48855/2026	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	// 0 //	
459	D-WP(C)/48856/2026	BIKASH KUMAR BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
460	D-WP(C)/48857/2026	SUSHANT BEHERA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
461	D-WP(C)/48858/2026	PRIYAKANTA MALLA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
462	D-WP(C)/48860/2026	RANJAN KUMAR SINGH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
463	D-WP(C)/48861/2026	MONICA BARLA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
464	D-WP(C)/48862/2026	PRASHANT SWAIN VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //	
465	D-WP(C)/48864/2026	SURAJ KUMAR LENKA	MANOJA KUMAR KHUNTIA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/48865/2026	SARAT KUMAR BEHERA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/48866/2026	KRUSHNA CHANDRA PRADHAN	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/48867/2026	SUBRAT PARDIA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/48868/2026	HEMALATA NAIK	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/48869/2026	SANKURU SRINIVASH DORA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/48870/2026	SATYA PRASAD SAHOO	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		ODISHA ELECTRICITY REGULATION COMMISSION, BHUBANESWAR		//	
472	D-WP(C)/48871/2026	PARMESWAR BARIK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/48872/2026	UMAKANTA BHOI	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/48873/2026	PABITRA KUARNR	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/48874/2026	UJJALA KISHORE MAJHI	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/48875/2026	PRASHANTI DAS	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	

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477	D-WP(C)/48877/2026	ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, JAGATSINGHPUR SUSANTA SWAIN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // 0 //	
478	D-WP(C)/48879/2026	KAILASH CHANDRA PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
479	D-WP(C)/48880/2026	MOHAN SINGH VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
480	D-WP(C)/48881/2026	RAKESH KUMAR PANI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
481	D-WP(C)/48882/2026	PRAFULLA KUMAR SAHOO @ PRAFULLA SAHOO VS SUB COLLECTOR, JAJPUR	BHAGABAN MOHANTY VS	// 0 //	
482	D-WP(C)/48883/2026	GANGPUR SHRMIK SANGH, SUNDARGARH VS GOVERNMENT OF ODISHA	SOMANATH MISHRA VS	// 0 //	
483	D-WP(C)/48886/2026	BIPIN KUMAR ROUT VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
484	D-WP(C)/48887/2026	SURATHA NAHAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
485	D-WP(C)/48889/2026	PATI PRADHAN VS STATE OF ODISHA	ASHOK DAS VS	// 0 //	
486	D-WP(C)/48890/2026	SAROJ KUMAR NAG VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
487	D-WP(C)/48892/2026	SUNIL KUMAR SAHU VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	

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488	D-WP(C)/48893/2026	PARASARA KHAMARI VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //	
489	D-WP(C)/48895/2026	SUJATA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
490	D-WP(C)/48897/2026	GIRIDHARI PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
491	D-WP(C)/48898/2026	MOHAN CHANDRA PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
492	D-WP(C)/48899/2026	LULU BARIK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
493	D-WP(C)/48900/2026	SANTOSH OJHA VS BRANCH MANAGER, ANNAPURNA FINANCE PRIVATE LTD. BALASORE	BHARATI DASH VS	// 0 //	
494	D-WP(C)/48902/2026	SWARNA PRAVA SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
495	D-WP(C)/48903/2026	CHHABILA SAHOO VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
496	D-WP(C)/48904/2026	BAIRAGI SAHU VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	// 0 //	
497	D-WP(C)/48906/2026	NARAYANA PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
498	D-WP(C)/48908/2026	MANAS BEHERA VS COMMISSIONER, CT AND GST ODISHA, CUTTACK	SATYABRATA MOHAPATRA VS	// 0 //	
499	D-WP(C)/48909/2026	RATI KANTA MAHANTA	ADYASIDHI MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
500	D-WP(C)/48910/2026	RAJIB LOCHAN PATTANAIAK	SUNIL KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
501	D-WP(C)/48913/2026	JAGADISH CHANDRA SAHU	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
502	D-WP(C)/48914/2026	AJAY KUMAR BARIK	SRIKANTA KU. NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
503	D-WP(C)/48915/2026	SUNIL KUMAR DUTTA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
504	D-WP(C)/48917/2026	SHIBA PRASAD SAHOO	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
505	D-WP(C)/48918/2026	KALPALATA DHUNGIA	SRIKANTA KU. NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/48920/2026	BISWA BIHARI MUND	MANAS KUMAR CHAND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
507	D-WP(C)/48921/2026	CHATURBHUJA DHUNGIA	SRIKANTA KU. NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
508	D-WP(C)/48922/2026	MUKESH GADTIA	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/48923/2026	JAGANNATH SAHU	SURENDRA KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/48924/2026	A.PUSPA DORA	DEBASIS PANIGRAHI	//	
		VS	VS	0	

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511	D-WP(C)/48925/2026	MEMBER, BOARD OF REVENUE, KHORDHA MURALIDHARA MATIA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// // 0 //	
512	D-WP(C)/48926/2026	DHIRESH KUMAR MEHER VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
513	D-WP(C)/48928/2026	PRAMOD KUMARV NAYAK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
514	D-WP(C)/48929/2026	GITARANI SAHU VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
515	D-WP(C)/48930/2026	ASHOK KUMAR SETHI VS MEMBER, BOARD OF REVENUE, KHORDHA	DEBASIS PANIGRAHI VS	// 0 //	
516	D-WP(C)/48931/2026	RANJUSMITA NAYAK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
517	D-WP(C)/48932/2026	RAJ KISHORE GIRI VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
518	D-WP(C)/48933/2026	SHAKUNTALA JENA VS SUB COLLECTOR, BHUBANESWAR	SUDHANSU SEKHAR JENA VS	// 0 //	
519	D-WP(C)/48934/2026	PRAMOD KUMAR BISWAL VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
520	D-WP(C)/48935/2026	GURUMURTY BARIK VS MEMBER, BOARD OF REVENUE, KHORDHA	DEBASIS PANIGRAHI VS	// 0 //	
521	D-WP(C)/48936/2026	MAHENDRA NATH MOHANTA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	

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522	D-WP(C)/48937/2026	M.C. OF N.T.P.C. HIGH SCHOOL, TOLAKCHUIN, MAYAPUR	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
523	D-WP(C)/48938/2026	NILIMA SUNYANI	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
524	D-WP(C)/48939/2026	SAMBHUBATH @ SAMBHUNATH SUTAR	DEBASIS PANIGRAHI	//	
		VS	VS	0	
		MEMBER, BOARD OF REVENUE, KHORDHA		//	
525	D-WP(C)/48940/2026	BANKIM BIHARI MOHANTY	LALATENDU SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
526	D-WP(C)/48941/2026	M.C OF UTKALMANI BALIKA UCHA BIDYAPITHA, KENDRAPARA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
527	D-WP(C)/48942/2026	GEETANJALI MAHANTA	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
528	D-WP(C)/48943/2026	TOPHANI@JHUNI BEHERA	SUBRAT SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
529	D-WP(C)/48944/2026	BHIMASEN SWAIN	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
530	D-WP(C)/48945/2026	PRAFULLA CHANDRA JENA	DEBASIS PANIGRAHI	//	
		VS	VS	0	
		MEMBER, BOARD OF REVENUE, KHORDHA		//	
531	D-WP(C)/48946/2026	SOMANATH NAYAK	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
532	D-WP(C)/48947/2026	NIRAN DHARUA	DIPTI RANJAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
533	D-WP(C)/48948/2026	RABIN CHANDRA SAHU	SATYAJIT BEHERA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
534	D-WP(C)/48950/2026	M/S. MAHALAXMI SEEDS, CUTTACK	SACHITRA KUMAR DAS	//	
		VS	VS	0	
		COMMN. OF CT AND GST, CUTTACK		//	
535	D-WP(C)/48951/2026	BANALATA DAS	DIPTI RANJAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
536	D-WP(C)/48952/2026	SHANTANU KUMAR MAHANTA	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
537	D-WP(C)/48953/2026	PRINCIPAL CUM SECRETARY OF BIRMAHARAJPUR	SOKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
538	D-WP(C)/48955/2026	BABULI PRADHAN	DIPTI RANJAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
539	D-WP(C)/48956/2026	BIDYADHAR PANDA	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
540	D-WP(C)/48957/2026	M/S. ALINA SAMAL, KEONJHAR	SACHITRA KUMAR DAS	//	
		VS	VS	0	
		COMMN. OF CT AND GST, CUTTACK		//	
541	D-WP(C)/48958/2026	SUJIT KUMAR JENA	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
542	D-WP(C)/48959/2026	SANTOSH KUMAR ROUT	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
543	D-WP(C)/48962/2026	MANAS RANJAN PARIJA	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
544	D-WP(C)/48963/2026	TRAILOKYA NATH NAYAK	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	

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545	D-WP(C)/48964/2026	THE ADDL.COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ODISHA, KENDRAPADA// TANOJ MAHANA VS STATE OF ODISHA	SAILABALA JENA VS VS	// 0 //	
546	D-WP(C)/48965/2026	ANIMA MOHANTY VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS VS	// 0 //	
547	D-WP(C)/48966/2026	ANIRUDHA SAHU VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS VS	// 0 //	
548	D-WP(C)/48967/2026	SAKILA BEGUM VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS VS	// 0 //	
549	D-WP(C)/48968/2026	NARAYAN BHOLA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS VS	// 0 //	
550	D-WP(C)/48969/2026	MALAYA KUMAR ROUL VS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED (CHOLA FINANCE), CHENNAI	BHARATI DASH VS VS	// 0 //	
551	D-WP(C)/48971/2026	ABANI KUMAR PANDA VS COMMISSIONER OF ENDOWMENT, KHORDHA	DIPAK KUMAR DEY VS VS	// 0 //	
552	D-WP(C)/48973/2026	NARAYAN MOHAPATRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS VS	// 0 //	
553	D-WP(C)/48974/2026	MANASMITA NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS VS	// 0 //	
554	D-WP(C)/48975/2026	DASARATHA PRADHAN VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS VS	// 0 //	
555	D-WP(C)/48977/2026	LAXMI CHARAN PANIGRAHI VS STATE OF ODISHA	AMIYA KUMAR MISHRA VS VS	// 0 //	

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556	D-WP(C)/48978/2026	INDUMATI DAS VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
557	D-WP(C)/48979/2026	ANILA KUMAR LENKA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
558	D-WP(C)/48981/2026	DASARATHA PRADHAN VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //	
559	D-WP(C)/48982/2026	SRIKANTA KUMAR KHATEI VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	// 0 //	
560	D-WP(C)/48985/2026	DASARATHA PRADHAN VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //	
561	D-WP(C)/48986/2026	RENUBALA ACHARYA VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //	
562	D-WP(C)/48987/2026	DR.KRUSHNA CHANDRA JENA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
563	D-WP(C)/48989/2026	DEBABRATA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
564	D-WP(C)/48990/2026	SUBASINI DASH@MISHRA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //	
565	D-WP(C)/48991/2026	THE SWETAPADMA INSTITUTE OF NURSING AND MEDICAL SCIENCES, NIMAPADA, PURI VS STATE OF ODISHA	MODI APOORVA VS	// 0 //	
566	D-WP(C)/48993/2026	GADADHAR ROUT VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
567	D-WP(C)/48996/2026	LINGARAJ COLLEGE OF NURSING (LCN), BHUBANESWAR VS	SARAL PRASAD JENA VS	// 0 //	

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		VS	VS	0	
		STATE OF ODISHA		//	
568	D-WP(C)/48997/2026	JAYADEV SAHOO	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
569	D-WP(C)/49002/2026	SAMRU NAIK	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
570	D-WP(C)/49003/2026	LINGARAJ COLLEGE OF NURSING (LCN), BHUBANESHWAR	SORUL PRASAD JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
571	D-WP(C)/49004/2026	PAHALI CHARAN SAHOO	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
572	D-WP(C)/49006/2026	PRAFULLA NAYAK	HIMANSHU SEKHAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
573	D-WP(C)/49007/2026	NABAKISHORE BARIK	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
574	D-WP(C)/49010/2026	KALANDI JENA	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
575	D-WP(C)/49011/2026	JASMINE SANDIL	ABHAYA KUMAR SHARMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
576	D-WP(C)/49012/2026	DIGBIJAY MOHANTY	PRATIKSHYA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
577	D-WP(C)/49013/2026	PADMALOCHAN SETHI	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
578	D-WP(C)/49015/2026	THE STATESMAN LTD.,KOLKATA	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	

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579	D-WP(C)/49016/2026	THE PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR DEBAISHISH LENKA VS STATE OF ODISHA	PRATIK DASH VS	// // 0 //	
580	D-WP(C)/49018/2026	RANJAN KUMAR NAYAK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
581	D-WP(C)/49019/2026	MANOJ KUMAR PATTNAIK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
582	D-WP(C)/49020/2026	PRAMOD KUMAR MOHANTA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
583	D-WP(C)/49021/2026	DEBASHIS MOHANTY VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
584	D-WP(C)/49022/2026	THE STATESMAN LTD, KOLKATA VS THE PRESIDING OFFICER, LABOURCOURT, BHUBANESWAR	HRUDANANDA MOHAPATRA VS	// 0 //	
585	D-WP(C)/49023/2026	TAPAN KUMAR ROUTRAY VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
586	D-WP(C)/49024/2026	RAMESH KUMAR SAHOO VS STATE OF ODISHA	JITENDRA KUMAR SAMANTARAY VS	// 0 //	
587	D-WP(C)/49026/2026	LIPEE PATNAIK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
588	D-WP(C)/49027/2026	THE STATESMAN LTD.,KOLKATA VS THE PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR	HRUDANANDA MOHAPATRA VS	// 0 //	
589	D-WP(C)/49028/2026	SARBESWAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	

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590	D-WP(C)/49029/2026	KANHU CHARAN DAS VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	// 0 //	
591	D-WP(C)/49030/2026	NAROTTAM BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
592	D-WP(C)/49031/2026	PRADEEP KUMAR PATRA@PRADEEP PATRA VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	// 0 //	
593	D-WP(C)/49032/2026	NITYANANDA SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //	
594	D-WP(C)/49033/2026	SAGARIKA DWARI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
595	D-WPCRL/31722/2026	GOPAL CH. SAHOO VS STATE OF ODISHA	BADRINARAYAN PANDA VS	//0 0 //	
596	D-ABLAPL/31669/2026	RAM KISHORE RAY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	PURI GRPS /114 /2026 0 //	
597	D-ABLAPL/31670/2026	SANDHYA TALDI VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	BALASORE TOWN /336 /2026 0 //	
598	D-ABLAPL/31672/2026	SHIBA@SIBU KISHAN VS STATE OF ODISHA	SWARAJ PATEL VS	DHARUADIHI /194 /2026 0 //	AOR20220000246C202600051
599	D-ABLAPL/31673/2026	AJAYA BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BERHAMPUR SADAR /585 /2026 0 //	AOR20220001558C202600200
600	D-ABLAPL/31674/2026	TUKUNA SWAIN@LUCKY NAHAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURUSHOTTAMPUR /457 /2026 0 //	AOR20220001558C202600201
601	D-ABLAPL/31675/2026	TAPAN KUMAR DAS	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202600202

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		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/31676/2026	SURENDRA CHANDRA DAS	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202600203
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/31687/2026	BASANT NAYAK	MAHES DAS	SARANGADA /16 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/31689/2026	BASANT NAYAK	MAHES DAS	SARANGADA /17 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/31690/2026	BASANT NAYAK	MAHES DAS	SARANGADA /18 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/31692/2026	SIDDHARTH CHOUDHURY	SUBHASHISH MISHRA	CHANDRASEKHARPUR /713 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/31694/2026	JATINDRA KUMAR PARIDA	RAJENDRA KUMAR PRADHAN	ANGUL TOWN /309 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/31700/2026	SRINIBAS NAYAK	BIBHU PRASAD CHHUALSINGH	DELANGA /285 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/31701/2026	PADMA CHARAN NAIK	BIBHU PRASAD CHHUALSINGH	DELANGA /285 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/31702/2026	BHASKAR NAYAK	BIBHU PRASAD CHHUALSINGH	DELANGA /285 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/31711/2026	SIPU @ SUJIT MALLIK	AKSHAYA KUMAR PANDEY	PATTAMUNDAI MODEL /356 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/31714/2026	LAXMIKANTA MAITY @ MADAN	ANITA SAHOO	KASAFAL MARINE /42 /2026	
		VS	VS	()	

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FILING REPORT AS ON :12/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-ABLAPL/31715/2026	STATE OF ODISHA MAMATA DASH VS	GOPAL KRISHNA NAYAK VS	// VIGILANCE PS (BERHAMPUR) /11 /2026 ()	
614	D-ABLAPL/31716/2026	STATE OF ODISHA(VIG.) RAJES KUMAR SWAIN @ RAJA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// TOMANDO /401 /2026 ()	AOD20260000401C202600035
615	D-ABLAPL/31719/2026	STATE OF ODISHA SATYANANDA BISWAL @ KALIA BISWAL VS	PANCHANAN PANIGRAHI VS	// PARJANG /382 /2026 ()	AOD20250000009C202600126
616	D-ABLAPL/31724/2026	STATE OF ODISHA MOTURU JAGADEESH VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /148 /2026 ()	
617	D-ABLAPL/31727/2026	STATE OF ODISHA BHAGABAN SAHOO VS	SOUBHAGYA KUMAR DASH VS	// GHASIPURA /20 /2017 ()	AOR20220001631C202600311
618	D-ABLAPL/31728/2026	STATE OF ODISHA DAYA CHALAN @ KHILLO VS	ARIJEET MISHRA VS	// PAPADAHANDI /108 /2020 ()	
619	D-ABLAPL/31732/2026	STATE OF ODISHA RABI HARIJAN VS	ARIJEET MISHRA VS	// KUNDRA /39 /2026 ()	
620	D-ABLAPL/31734/2026	STATE OF ODISHA AKASH KUMAR PRADHAN VS	ASHESH KUMAR PRUSTY VS	// PALLAHARA /296 /2026 ()	AOD20240000656C202600020
621	D-ABLAPL/31737/2026	STATE OF ODISHA LOKESH KUMAR SAHU @ LUKESH VS	JAGABANDHU SAHU VS	// SOHELLA /104 /2023 ()	AOR20220001487C202600149
622	D-ABLAPL/31739/2026	STATE OF ODISHA RAJIV @ NABAKISHORE BHUJABALA VS	BISWAJIT SAHOO VS	// ITAMATI /364 /2026 ()	
623	D-ABLAPL/31743/2026	STATE OF ODISHA SARAT CHANDRA BAL @ SULI VS	AMIT SUJAT BISWAL VS	// GHASIPURA /51 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-ABLAPL/31756/2026	GITA MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNNAIK VS	MALKANGIRI /213 /2026 () //	
625	D-ABLAPL/31757/2026	HAPPY @ ANIL KUMAR CHAMPATI VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	KHURDA SADAR /492 /2026 () //	
626	D-ABLAPL/31771/2026	BASANTI MAHALIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	ANANTPUR /206 /2026 () //	AOD20240000012C202600321
627	D-ABLAPL/31773/2026	T. MAMATA VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /18 /2026 () //	AOR20220001492C202600252
628	D-ABLAPL/31775/2026	DAMBARU SABAR VS STATE OF ODISHA	MANGU NANDY VS	/ /0 () //	
629	D-ABLAPL/31782/2026	BALA @ SANTOSH PURTY VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	RENGALI DAM SITE /119 /2026 () //	
630	D-ABLAPL/31787/2026	RANJAN KUMAR MALLIK VS STATE OF ODISHA	USHARANI PATI VS	KHANTAPADA /361 /2026 () //	
631	D-ABLAPL/31788/2026	SWAPNA PRASAD PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //	
632	D-ABLAPL/31795/2026	SK NASIM @ GOPAL @ GOPALI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA MODEL /592 /2026 () //	AOR20220001736C202600258
633	D-ABLAPL/31797/2026	AMARABARA JENA @ AMARBAR JENA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SAHADEV KHUNTA /204 /2023 () //	
634	D-ABLAPL/31799/2026	GOPABANDHU MAHANANDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	TARBHA /154 /2026 () //	
635	D-ABLAPL/31805/2026	SATYAJIT JENA	BIBHUTI RANJAN MOHANTY	BINJHARPUR /294 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/31806/2026	MOJFAR KHAN @ MUZAFAR KHAN	BIKRAM KESHARI RAJ	BANKI /485 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/31809/2026	NAZBUN NISHA BEGUM	SINDHU PRASAD DUBEY	DARGHA BAZAR /205 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/31810/2026	RAM KISHORE RAY	TARA PRASAD MOHAPATRA	PURI GRPS /114 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/31813/2026	KAMAL LOCHAN DAS	BHABANI SHANKAR DASPARIDA	LINGARAJ P.S. /264 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-ABLAPL/31818/2026	SUKANTA KUMAR BEHERA	SANJIT MISHRA	CUTTACK VIGILANCE /18 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
641	D-ABLAPL/31820/2026	ABHISEK KUMAR @ ABHISEK RAM	BIJAYA KUMAR RAGADA	ORIENT /96 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-ABLAPL/31823/2026	PRASANT KUMAR SWAIN	SANJIT MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
643	D-ABLAPL/31824/2026	LIPUN KUMAR PATRA	SANDEEP RAJ PANDA	BONTH /266 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-ABLAPL/31826/2026	SUMITRA DAS	PRASANTA KUMAR SAHOO	BANSADA /154 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-ABLAPL/31828/2026	TIMAN BAG @ DULA BAG	SARTHAK OMKAR MAHAKHUD	BELPARA /254 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-ABLAPL/31829/2026	ARUNA @ ARUN KUMAR RANA	SANJAYA KUMAR PANIGRAHI	PUINTALA /221 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
647	D-ABLAPL/31830/2026	STATE OF ODISHA PURUSOTTAM LENKA VS	SABYASACHI MISHRA VS	// BHADRAK RURAL /696 /2026 ()	
648	D-ABLAPL/31831/2026	STATE OF ODISHA PRAKASH MEHER VS	SANJAYA KUMAR PANIGRAHI VS	// SUBALAYA /238 /2024 ()	
649	D-ABLAPL/31833/2026	STATE OF ODISHA BISWAKISHAN SUNDARAY VS	SABYASACHI MISHRA VS	// PIPLI /598 /2026 ()	
650	D-ABLAPL/31838/2026	STATE OF ODISHA KARTIK MAJHI VS	JAJATI KESHARI KHUNTIA VS	// BALASORE SADAR /550 /2026 ()	
651	D-ABLAPL/31840/2026	STATE OF ODISHA MANAS NAIK VS	CHITTA RANJAN PATTNAIK VS	// DUNGURIPALI /232 /2026 ()	
652	D-ABLAPL/31843/2026	STATE OF ODISHA RAKESH PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// KHURDA PS /439 /2026 ()	
653	D-ABLAPL/31846/2026	STATE OF ODISHA SANKAR GOUDA VS	SUJIT KUMAR PATTNAIK VS	// BERHAMPUR SADAR /616 /2026 ()	
654	D-ABLAPL/31850/2026	STATE OF ODISHA RAJA SWAIN VS	SUJIT KUMAR PATTNAIK VS	// BERHAMPUR SADAR /616 /2026 ()	
655	D-ABLAPL/31857/2026	STATE OF ODISHA RAMA SAHOO VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /101 /2024 ()	
656	D-ABLAPL/31861/2026	STATE OF ODISHA TAPAN PRADHAN VS	JYOTIRMAYA SAHOO VS	// BEGUNIAPADA /207 /2023 ()	
657	D-ABLAPL/31863/2026	STATE OF ODISHA PRATAP MAHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// NACHUNI /397 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
658	D-ABLAPL/31865/2026	AKRAM VS STATE OF ODISHA	KHUSBU PANIGRAHI VS //	// () //	AOR20220002787C202600146
659	D-ABLAPL/31867/2026	DINESH BALABANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS //	NACHUNI /397 /2026 () //	
660	D-ABLAPL/31873/2026	DEBARCHAN ROUT @ DEBACHAN ROUT VS STATE OF ODISHA	JNYANANANDA PANDA VS //	KOMNA PS /366 /2026 () //	
661	D-ABLAPL/31875/2026	SUBASH MUNDA VS STATE OF ODISHA	AMLAN MOHANTY VS //	BARBIL /376 /2026 () //	
662	D-ABLAPL/31876/2026	KUNAL TANDI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS //	KHARIAR /368 /2026 () //	
663	D-ABLAPL/31877/2026	ARJUNA SWAIN VS STATE OF ODISHA	JNYANANANDA PANDA VS //	FATEGARH /133 /2019 () //	
664	D-ABLAPL/31881/2026	SEKH MUSTAK VS STATE OF ODISHA	SATYA JEET ROUT VS //	AUL /342 /2026 () //	
665	D-ABLAPL/31882/2026	RANJIT @ RANAJEET KUMAR SAHU VS STATE OF ODISHA	SAMVIT MOHANTY VS //	MAHILA P.S.(BBSR) /356 /2026 () //	
666	D-ABLAPL/31883/2026	JITU RANJAN DAS VS STATE OF ODISHA	SOUMYA RANJAN DAS VS //	TANGARPALI /205 /2026 () //	
667	D-ABLAPL/31884/2026	RAGHUNATH MALIK @ MALLICK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS //	TIHIDI /375 /2026 () //	
668	D-ABLAPL/31885/2026	NASIB JENA VS STATE OF ODISHA	MANOJ KUMAR BEHERA VS //	CHANDANPUR /73 /2023 () //	
669	D-ABLAPL/31886/2026	LAMBODDAR BEHERA	SOUMYA RANJAN DAS	TANGARPALI /204 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
670	D-ABLAPL/31888/2026	GENDUA MALLICK @ GAGAN BIHARI MALIK	BIKRAM KUMAR NAYAK	TIHIDI /375 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
671	D-ABLAPL/31890/2026	KARTIKESWAR NAYAK	ABHAS MOHANTY	BASUDEVPUR /444 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
672	D-ABLAPL/31891/2026	TAHEMUD KHAN	BHARAT JALLI	KHURDA MODEL /593 /2026	AOD20240000581C202600103
		VS	VS	()	
		STATE OF ODISHA		//	
673	D-ABLAPL/31893/2026	DUKHI@SOMANATH SAMANTRAY	JAYADEBA BEHERA	RANPUR /70 /2026	AOD20240000366C202600169
		VS	VS	()	
		STATE OF ODISHA		//	
674	D-ABLAPL/31897/2026	SIBA @ SHIBA NAYAK	AMLAN SHAKTI PAUL	BHARATPUR PS /858 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
675	D-ABLAPL/31898/2026	SAMIR DAS	SNEHASISH BEHERA	KUJANGA /227 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
676	D-ABLAPL/31899/2026	SAMIR KUMAR SAHU	PRASANTA KUMAR NANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
677	D-ABLAPL/31903/2026	SUBHENDU SEKHAR BHOI	SK. ZAFARULLA	BONTH /118 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
678	D-ABLAPL/31907/2026	PURNA BISWAL ALIAS PURNA CHANDRA BISWAL	ARUN KUMAR BUDHIA	/ /	AOD20240000603C202600036
		VS	VS	()	
		STATE OF ODISHA		//	
679	D-ABLAPL/31908/2026	LAXMIKANTA SAHOO	KULDEEP MOHANTY	/ /	AOD20240000012C202600322
		VS	VS	()	
		STATE OF ODISHA		//	
680	D-ABLAPL/31911/2026	SABYASACHI PATTANAIK	SATYABRATA DASH	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
681	D-ABLAPL/31914/2026	STATE OF ODISHA APARNA PATRO VS	M.SIMANCHALA DORA VS	// BADABAZAR /640 /2026 ()	
682	D-ABLAPL/31916/2026	STATE OF ODISHA A. PRASANT KUMAR PATRO VS	M.SIMANCHALA DORA VS	// BADABAZAR /640 /2026 ()	
683	D-ABLAPL/31917/2026	STATE OF ODISHA REHEMAN @ RAHEMAN MAHAMMAD VS	AKSHAYA KUMAR SAHOO VS	// SINAPALI /333 /2026 ()	
684	D-ABLAPL/31921/2026	STATE OF ODISHA DEEPAK BEHERA VS	AKSHAYA KUMAR SAHOO VS	// SONEPUR /323 /2026 ()	
685	D-ARBA(ICA)/48884/2026	STATE OF ODISHA BOTHRA SHIPPING SERVICES PRIVATE LIMITED / BOOTHRA GROUP, BSWR VS OCL IRON AND STEELS LIMITED, SUNDARGARH	BOOTHRA GROUP, BSWR VS	// // () //	

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MISC CASES FILED on :12/10/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/37877/2026 ADMLS/5/2026	SOGLASIE INSURANCE CO.LTD. MP	ANSHUMAN RAY, Mr. V.J.Mathew (Sr. Adv.)	26/2026
2	D-WPCRL/31722/2026 WPCRL/ /	GOPAL CH. SAHOO MP	BADRINARAYAN PANDA	31/2026
3	D-CRP/48763/2026 CRP/ /	COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR MP	PRAMITA KUMARI PANDHARIPADA	79/2026
4	D-CRP/48763/2026 CRP/ /	COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR MP	PRAMITA KUMARI PANDHARIPADA	80/2026
5	D-CRP/49017/2026 CRP/ /	SWARUP KUMAR PATANAIAK MP	NIRANJAN LENKA	81/2026
6	D-JCRLA/26331/2026 JCRLA/232/2026	BALAKRUSHNA KANHAR MP	ADV.	299/2026
7	D-JCRLA/26331/2026 JCRLA/232/2026	BALAKRUSHNA KANHAR MP	ADV.	300/2026
8	D-JCRLA/27083/2025 JCRLA/151/2025	RANJAN DEHURY MP	ADV.	301/2026
9	D-JCRLA/27083/2025 JCRLA/151/2025	RANJAN DEHURY MP	ADV.	302/2026
10	D-JCRLA/23058/2025 JCRLA/135/2025	CHHELA SARKAR MP	ADV.	303/2026
11	D-JCRLA/23058/2025 JCRLA/135/2025	CHHELA SARKAR MP	ADV.	304/2026
12	D-JCRLA/4852/2026 JCRLA/62/2026	MUGANA MAJHI MP	ADV.	305/2026
13	D-JCRLA/4852/2026 JCRLA/62/2026	MUGANA MAJHI MP	ADV.	306/2026
14	D-TRP(C)/48746/2026 TRP(C)/ /	VARANASI TEJASVI MP	AMULYA RATNA PANDA	371/2026
15	D-TRP(C)/48765/2026 TRP(C)/ /	SMARANIKA PRADHAN MP	BIBHUPRASAD MISHRA	372/2026
16	D-TRP(C)/48036/2026 TRP(C)/326/2026	SWALEHA NAZ AKHTARI MP	SANDHYARANI DASH	373/2026
17	D-TRP(C)/48754/2026 TRP(C)/ /	PRAMITA PADHI @ PRAMITA KUMARI PANDHARIPADA MP	SUBBHAGYA KUMAR DASH	374/2026
18	D-TRP(C)/48954/2026 TRP(C)/ /	RASMITA SETH MP	ARUN KUMAR DAS (1)	375/2026
19	D-CRLMP/31644/2026 CRLMP/ /	BIKRAM PATRA MP	SK. ZAFARULLA	384/2026
20	D-RVWPET/18903/2024 RVWPET/97/2024	AJAY KUMAR MODI MP	SAHASRA JYOTI NANDA	459/2026
21	D-RVWPET/48833/2026 RVWPET/ /	SANJAY KUMAR PADHI MP	ADV.	460/2026
22	D-RVWPET/45837/2026 RVWPET/ /	DAMAYANTI PATRA MP	JAGAJIBAN PRADHAN	461/2026
23	D-RPFAM/43823/2026 RPFAM/254/2026	DEEPAK KUMAR PARIDA MP	SAMVIT MOHANTY	463/2026
24	D-RPFAM/48796/2026 RPFAM/ /	AMIT KUMAR BEURAY MP	HIMANSHU BHUSAN DASH	464/2026
25	D-RPFAM/48888/2026 RPFAM/ /	MANOJ KUMAR KANDI MP	PRAVAT KUMAR MOHANTY	465/2026
26	D-RPFAM/48888/2026	MANOJ KUMAR KANDI	PRAVAT KUMAR MOHANTY	

	RPFAM/ /	MP		466/2026
27	D-RPFAM/48901/2026	SUJIT PATRA	LAKSMIDHAR KABI	
	RPFAM/ /	MP		467/2026
28	D-MATA/44705/2026	ADWIT KUMAR PRADHAN	RAGHUNATH DAS MOHAPATRA	
	MATA/ /	MP		543/2026
29	D-MATA/48896/2026	SANDHYA SAMARATHA	PRAFULLA KUMAR NAYAK	
	MATA/ /	MP		544/2026
30	D-MATA/48780/2026	BHANUPRIYA MAHANTA	PARTHA SARATHI DAS	
	MATA/ /	MP		545/2026
31	D-MATA/48780/2026	BHANUPRIYA MAHANTA	PARTHA SARATHI DAS	
	MATA/ /	MP		546/2026
32	D-CONTC/33297/2025	DEBASMITA PATRA	M/S BANAMALI SAHOO	
	CONTC/3923/2025	MP		719/2026
33	D-CONTC/48706/2026	DIPTI GANDA	LAXMI SHARMA	
	CONTC/ /	MP		720/2026
34	D-CONTC/48707/2026	BASANTI HARIJAN	LAXMI SHARMA	
	CONTC/ /	MP		721/2026
35	D-CONTC/43411/2026	SULOCHANA BEHERA	SURENDRA KUMAR DASH	
	CONTC/6385/2026	MP		722/2026
36	D-BLAPL/26930/2026	THAKUR PATRA	JAGABANDHU SAHU	
	BLAPL/9223/2026	MP		737/2026
37	D-BLAPL/26903/2026	RATIKANT ROUT @ JULU	SATYA RANJAN MULIA	
	BLAPL/9340/2026	MP		738/2026
38	D-BLAPL/25700/2026	PREMANANDA PATTASANI	SANJAYA NARAYAN SAHOO	
	BLAPL/9304/2026	MP		739/2026
39	D-BLAPL/30770/2026	MANAS KUMAR NANDI	BANAMALI SAHOO	
	BLAPL/10601/2026	MP		740/2026
40	D-BLAPL/16145/2026	OMKAR MAJHI		
	BLAPL/5711/2026	MP		741/2026
41	D-BLAPL/27704/2026	SATYABRATA BEHERA	JAYADEBA BEHERA	
	BLAPL/9667/2026	MP		742/2026
42	D-BLAPL/23956/2026	SANATAN DALAI		
	BLAPL/8353/2026	MP		743/2026
43	D-BLAPL/31437/2026	KHITISH KUMAR MAHANTA @ KSHITISH KSHIRODHAMANTA		
	BLAPL/ /	MP		744/2026
44	D-CRLREV/592/2026	MINI SAHU		
	CRLREV/109/2026	MP		1205/2026
45	D-CRLREV/31844/2026	GOPAL CH. SAHOO	BADRINARAYAN PANDA	
	CRLREV/ /	MP		1206/2026
46	D-CRLREV/31844/2026	GOPAL CH. SAHOO	BADRINARAYAN PANDA	
	CRLREV/ /	MP		1207/2026
47	D-FAO/48728/2026	MALABIKA DWIVEDEE	SATYABRATA MOHANTY (1)	
	FAO/ /	MP		1348/2026
48	D-FAO/50946/2025	BABURAM SAMAL	PRATYUSH SAMAL	
	FAO/538/2025	MP		1349/2026
49	D-RSA/48708/2026	NRUSHINGA CHARAN BARAL	GANESH PRASAD SAMAL	
	RSA/ /	MP		1511/2026
50	D-RSA/48708/2026	NRUSHINGA CHARAN BARAL	GANESH PRASAD SAMAL	
	RSA/ /	MP		1512/2026
51	D-RSA/48757/2026	JASADA @ JASHODA BEHERA	ARIJEET MISHRA	
	RSA/ /	MP		1513/2026
52	D-RSA/48761/2026	CHITTARANJAN MALLIK	BHAWANI SANKAR PANIGRAHI	
	RSA/ /	MP		1514/2026
53	D-RSA/48757/2026	JASADA @ JASHODA BEHERA	ARIJEET MISHRA	
	RSA/ /	MP		1515/2026
54	D-RSA/48911/2026	BICHITRA PANDA	PRAFULLA CHANDRA DAS	
	RSA/ /	MP		1516/2026
55	D-RSA/48911/2026	BICHITRA PANDA	PRAFULLA CHANDRA DAS	
	RSA/ /	MP		1517/2026
56	D-RSA/48961/2026	PRAMOD KUMAR BEHERA	NIRANJAN PRASAD PATRA	
	RSA/ /	MP		1518/2026
57	D-RSA/19395/2026	KARAKANA MOHAN RAO	SOUGAT DASH	
	RSA/255/2026	MP		1519/2026

58	D-RSA/48992/2026 RSA/ /	MONU CHOUBEY MP	BHAWANI SANKAR PANIGRAHI	1520/2026
59	D-ABLAPL/20605/2026 ABLAPL/8216/2026	GANESWAR MAHANTA MP		1815/2026
60	D-ABLAPL/21761/2026 ABLAPL/8797/2026	AKASH BEHERA MP		1816/2026
61	D-ABLAPL/9791/2024 ABLAPL/3951/2024	SIVA CHATTAR MP		1817/2026
62	D-ABLAPL/18730/2026 ABLAPL/7431/2026	HARISCHANDRA GUDU @ ENDO MP		1818/2026
63	D-ABLAPL/23896/2026 ABLAPL/9363/2026	SIPRA@SIPRARANI NANDA MP	ANSHUMAN PANDA	1819/2026
64	D-ABLAPL/3165/2026 ABLAPL/1481/2026	AMIT DAS MP		1820/2026
65	D-ABLAPL/5241/2026 ABLAPL/2407/2026	MANASHA RANJAN TRIPATHY MP	JAYADEBA BEHERA	1821/2026
66	D-ABLAPL/15613/2026 ABLAPL/6225/2026	DURGA RAUTA MP		1822/2026
67	D-ABLAPL/18552/2026 ABLAPL/7973/2026	GIRIDHARI SAMAL MP		1823/2026
68	D-ABLAPL/13988/2026 ABLAPL/5475/2026	ITISHREE MUDULI @ PRIYADARSHINI MP		1824/2026
69	D-ABLAPL/31828/2026 ABLAPL/ /	TIMAN BAG @ DULA BAG MP	SARTHAK OMKAR MAHAKHUD	1825/2026
70	D-ABLAPL/28195/2026 ABLAPL/10902/2026	LUNA @ DURYODHAN PATRA MP		1826/2026
71	D-ABLAPL/29543/2026 ABLAPL/11220/2026	CHANDRASEKHAR SAMAL MP	SAMVIT MOHANTY	1827/2026
72	D-ABLAPL/17620/2026 ABLAPL/6938/2026	BABY RANI BEHERA MP	SANTOSH KUMAR MALLICK	1828/2026
73	D-ABLAPL/24545/2024 ABLAPL/8956/2024	SURYAKANTA BALABANTARAY MP	PRAKASH KUMAR DALAI	1829/2026
74	D-CMP/48685/2026 CMP/ /	JASODA TRIPATHY MP	TRILOCHAN NANDA	2004/2026
75	D-CMP/46031/2025 CMP/1785/2025	BABAJI SAMAL MP		2005/2026
76	D-CMP/48693/2026 CMP/ /	HRUSIKESH PATI MP	MAHESWAR MOHANTY	2006/2026
77	D-CMP/48700/2026 CMP/ /	MANU BEHERA MP	PRANAB RANJAN CHHATOI	2007/2026
78	D-CMP/46522/2026 CMP/ /	RATNAKAR MALLIK MP	ASHOK KUMAR SARANGI	2008/2026
79	D-CMP/35197/2025 CMP/1438/2025	SUKANTA JENA MP	JYOTI PATNAIK	2009/2026
80	D-CMP/48474/2026 CMP/ /	STATE OF ODISHA MP	PRABHU PRASANNA BEHERA,A.S.C	2010/2026
81	D-CMP/20649/2026 CMP/790/2026	DIBYASINGH JENA MP	DEEPALI MAHAPATRA	2011/2026
82	D-CMP/20646/2026 CMP/836/2026	DIBYASINGH JENA MP	DEEPALI MAHAPATRA	2012/2026
83	D-CMP/48741/2026 CMP/ /	PRATAP BEURA MP	ARYA DASH	2013/2026
84	D-CMP/48512/2026 CMP/ /	KUNILATA SAHOO MP	BHAWANI SANKAR PANIGRAHI	2014/2026
85	D-CMP/48143/2026 CMP/ /	NIRANJAN ACHARYA MP	PRASANNA KUMAR SWAIN	2015/2026
86	D-CMP/48745/2026 CMP/ /	RAMA CHANDRA BEHERA MP	SUBASH CHANDRA ACHARYA	2016/2026
87	D-CMP/48791/2026 CMP/ /	BRUNDABAN CHANDRA PANDA MP	DWARIKA PRASAD MOHANTY	2017/2026
88	D-CMP/36590/2026 CMP/1355/2026	ALOK CHANDRA LENKA MP	PRATAP KESHARI DEO	2018/2026
89	D-CMP/48817/2026	AJAYA MOHAPATRA	AMIT PRASAD BOSE	

	CMP/ /	MP		2019/2026
90	D-CMP/48837/2026	HARAKRUSHNA @ HARIHARA @ HAREKRU	SARAKUMAR MISHRA	
	CMP/ /	MP		2020/2026
91	D-CMP/48854/2026	M/S. ROURKELA CONSTRUCTION PVT. LTD.	SASEVATHIRMAL	
	CMP/ /	MP		2021/2026
92	D-CMP/48919/2026	KRUSHNA CHANDRA GHIVELA	UPENDRA KUMAR SAMAL (SR. ADV.)	
	CMP/ /	MP		2022/2026
93	D-CMP/48983/2026	BASANTA KUMAR SAHU	PRAJNA SARITA MOHANTY	
	CMP/ /	MP		2023/2026
94	D-CMP/48994/2026	MANASI BALABANTARAY	BRAHMANANDA TRIPATHY	
	CMP/ /	MP		2024/2026
95	D-MACA/48797/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE	PRKASOMUMR MOHANTYACK	
	MACA/ /	MP		2308/2026
96	D-MACA/48885/2026	THE DIVISIONAL MANAGER, UNITED INDIA	RAMSIRANENORSAHOO(T)ACK	
	MACA/ /	MP		2309/2026
97	D-MACA/48885/2026	THE DIVISIONAL MANAGER, UNITED INDIA	RAMSIRANENORSAHOO(T)ACK	
	MACA/ /	MP		2310/2026
98	D-MACA/48885/2026	THE DIVISIONAL MANAGER, UNITED INDIA	RAMSIRANENORSAHOO(T)ACK	
	MACA/ /	MP		2311/2026
99	D-CRLA/12205/2025	SANJEEB MUGRI	DURGA PRASAD S.MALLICK	
	CRLA/518/2025	MP		2625/2026
100	D-CRLA/4315/2026	KRUSHNA CHANDRA SAHU	DEBIDUTTA MOHAPATRA	
	CRLA/181/2026	MP		2626/2026
101	D-CRLA/31747/2026	JUDHISTIRA SAHOO	BIBHUTI BHUSAN SWAIN	
	CRLA/ /	MP		2627/2026
102	D-CRLA/31765/2026	ANANTA KUMAR SAHOO	PRASANNA KUMAR MOHANTY	
	CRLA/ /	MP		2628/2026
103	D-CRLA/31765/2026	ANANTA KUMAR SAHOO	PRASANNA KUMAR MOHANTY	
	CRLA/ /	MP		2629/2026
104	D-CRLA/91/2023	NANDA@BASANTA KUMAR SITHA	P.K.MOHAPATRA	
	CRLA/91/2023	MP		2630/2026
105	D-CRLA/31836/2026	MANOJ KUMAR MOHANTY	DEBA PRASAD DAS	
	CRLA/ /	MP		2631/2026
106	D-CRLA/31836/2026	MANOJ KUMAR MOHANTY	DEBA PRASAD DAS	
	CRLA/ /	MP		2632/2026
107	D-CRLA/31856/2026	ADAITA BARIK	ARUN KUMAR BEHERA	
	CRLA/ /	MP		2633/2026
108	D-CRLA/31856/2026	ADAITA BARIK	ARUN KUMAR BEHERA	
	CRLA/ /	MP		2634/2026
109	D-CRLA/22704/2025	PURNA HARIJAN@PURNA CHANDRA	ARIJEET MISHRA,JYOTIRMAYA SAHOO, S.K. PATTNAIK	
	CRLA/883/2025	MP		2635/2026
110	D-CRLA/25388/2026	KUAN @ KAILASH DAS	SUMAN MODI	
	CRLA/ /	MP		2636/2026
111	D-CRLMC/7652/2026	JIBAN MOHAN NAYAK @ JEEBAN MOHAN	PRANAB KANTA PATTANAIAK	
	CRLMC/953/2026	MP		2887/2026
112	D-CRLMC/21705/2026	BISHNU PRASAD PATTNAIK @ BIRANCHI	DEBASIS PANDNAIK	
	CRLMC/2307/2026	MP		2888/2026
113	D-CRLMC/31695/2026	JAYA PRASAD NATH SHARMA	PRANAB RANJAN CHHATOI	
	CRLMC/ /	MP		2889/2026
114	D-CRLMC/31561/2026	DIBYA PRASAD SINGH @ DIPU	SUBASH CHANDRA ROUTRAY	
	CRLMC/ /	MP		2890/2026
115	D-CRLMC/31563/2026	DIBYA PRASAD SINGH @ DIPU	SUBASH CHANDRA ROUTRAY	
	CRLMC/ /	MP		2891/2026
116	D-CRLMC/31704/2026	SWARUPANANDA MOHANTY	SIDDHARTH GOUTAM DAS	
	CRLMC/ /	MP		2892/2026
117	D-CRLMC/31708/2026	MANASI PANIGRAHI	SUBHASHREE SEN	
	CRLMC/3824/2026	MP		2893/2026
118	D-CRLMC/14529/2026	PRASANNA SAHOO @ PRASANNA KUMAR	PRABHOKAR SABAT	
	CRLMC/2025/2026	MP		2894/2026
119	D-CRLMC/16292/2026	PRASANNA SAHOO @ PRASANNA KUMAR	SIDHARTH	
	CRLMC/2137/2026	MP		2895/2026
120	D-CRLMC/31709/2026	HRUDANANDA MOHANTY	SIDDHARTH GOUTAM DAS	
	CRLMC/ /	MP		2896/2026

121	D-CRLMC/13952/2026 CRLMC/2148/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO MP	PRABHOKAR SABAT	2897/2026
122	D-CRLMC/31744/2026 CRLMC/ /	AJU NAIK @ ARJUN NAIK MP	JNYANANANDA PANDA	2898/2026
123	D-CRLMC/31749/2026 CRLMC/ /	AJU NAIK @ ARJUN NAIK MP	JNYANANANDA PANDA	2899/2026
124	D-CRLMC/31751/2026 CRLMC/ /	AJU NAIK @ ARJUN NAIK MP	JNYANANANDA PANDA	2900/2026
125	D-CRLMC/39254/2025 CRLMC/5463/2025	GANESH KUMBHAR MP	JAYADEBA BEHERA	2901/2026
126	D-CRLMC/31755/2026 CRLMC/ /	AJU NAIK @ ARJUN NAIK MP	JNYANANANDA PANDA	2902/2026
127	D-CRLMC/31754/2026 CRLMC/ /	AJU NAIK @ ARJUN NAIK MP	JNYANANANDA PANDA	2903/2026
128	D-CRLMC/30511/2026 CRLMC/ /	SHIBA SANKAR NAYAK MP	RAJENDRA NARAYAN ROUT	2904/2026
129	D-CRLMC/2405/2022 CRLMC/2405/2022	M/S.TATA STEEL LIMITED MP		2905/2026
130	D-CRLMC/2406/2022 CRLMC/2406/2022	M/S.TATA STEEL LIMITED MP		2906/2026
131	D-CRLMC/31458/2026 CRLMC/ /	SUMANTA DIHUDI MP	SWAGAT KUMAR SAHU	2907/2026
132	D-CRLMC/31807/2026 CRLMC/ /	SATYABRATA BEHERA MP	NANDA NANDAN MOHAPATRA	2908/2026
133	D-CRLMC/27618/2026 CRLMC/3428/2026	CHANDRAMANI MOHARANA MP		2909/2026
134	D-CRLMC/31825/2026 CRLMC/ /	P. SUNIL ACHARY MP	NRUSINGHA NANDA MOHAPATRA	2910/2026
135	D-CRLMC/11726/2026 CRLMC/1432/2026	DHRUTI RANJAN MOHANTY MP	SUJIT KUMAR DAS	2911/2026
136	D-CRLMC/31834/2026 CRLMC/ /	JAYAKRUSHNA SAHU MP	BHABANI SHANKAR DASPARIDA	2912/2026
137	D-CRLMC/31848/2026 CRLMC/ /	MOFIT KHAN MP	BYOMAKESH TRIPATHY	2913/2026
138	D-CRLMC/28715/2025 CRLMC/3874/2025	SUBHAKANTA BEHURA MP	SRI AKHAYA KUMAR MISRA	2914/2026
139	D-CRLMC/31860/2026 CRLMC/ /	ABHISHEK C. MAHAPATRA MP	DEEPAK NARENDRA	2915/2026
140	D-CRLMC/31870/2026 CRLMC/ /	BISWANATH DASH MP	RANJIT MOHANTY	2916/2026
141	D-CRLMC/31794/2026 CRLMC/ /	BIGHNARAJ NAIK MP	DHANANJAYA MUND	2917/2026
142	D-CRLMC/31798/2026 CRLMC/ /	DHIRENDRA KUMAR MOHAPATRA MP	SOMA PATNAIK	2918/2026
143	D-CRLMC/31912/2026 CRLMC/ /	DILESWAR BHUE MP	ARUN KUMAR BUDHIA	2919/2026
144	D-WA/48432/2026 WA/ /	AIRABATI MOHANTA MP	DILLIP KUMAR RAY	3160/2026
145	D-WA/47011/2025 WA/1788/2025	SUMAN MAHARANA MP	DR. BINODA KUMAR MISHRA	3161/2026
146	D-WA/47009/2025 WA/1789/2025	PUNANANDA SETHY MP	DR. BINODA KUMAR MISHRA	3162/2026
147	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3163/2026
148	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3164/2026
149	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3165/2026
150	D-WA/48560/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3166/2026
151	D-WA/48560/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3167/2026
152	D-WA/48591/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	

	WA/ /	MP		3168/2026
153	D-WA/48591/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3169/2026
154	D-WA/48593/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3170/2026
155	D-WA/48593/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3171/2026
156	D-WA/28508/2025	BHUBANESWAR DEVELOPMENT AUTHORITY, BBSRANJAN MAHAPATRA		
	WA/1333/2025	MP		3172/2026
157	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3173/2026
158	D-WA/48547/2026	HEMANTH KUMAR NAYAK	SURENDRA KUMAR PATRI	
	WA/ /	MP		3174/2026
159	D-WA/48988/2026	SULOCHANA DASH	SHASHI BHUSAN JENA	
	WA/ /	MP		3175/2026
160	D-WA/49009/2026	MANORANJAN SAHOO	SATYA SMRUTI MOHANTY	
	WA/ /	MP		3176/2026
161	D-WA/49009/2026	MANORANJAN SAHOO	SATYA SMRUTI MOHANTY	
	WA/ /	MP		3177/2026
162	D-WP(C)/48606/2026	M/S GRAND DIESELS., CUTTACK	GOPABANDHU DASH	
	WP(C)/ /	MP		19955/2026
163	D-WP(C)/44243/2026	SANJUKTA MAHARANA	KUNAL KUMAR SWAIN	
	WP(C)/30497/2026	MP		19956/2026
164	D-WP(C)/48623/2026	SANJAY BALIARSINGH	DEEPALI MAHAPATRA	
	WP(C)/33466/2026	MP		19957/2026
165	D-WP(C)/48581/2026	KEDARSAN NAYAK	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		19958/2026
166	D-WP(C)/47075/2026	PURNA CHANDRA MOHANTY	SAUBHAGYA KETAN NAYAK	
	WP(C)/32886/2026	MP		19959/2026
167	D-WP(C)/48585/2026	SNIGDHA RANI BEHERA	SUKANTA KUMAR DALAI	
	WP(C)/33526/2026	MP		19960/2026
168	D-WP(C)/3659/2026	RAMESWAR PANDA	BIKRAM CHANDRA GHADAI	
	WP(C)/5202/2026	MP		19961/2026
169	D-WP(C)/44497/2025	CHANDRAKANTA NAIK	ARNAV BEHERA	
	WP(C)/30964/2025	MP		19962/2026
170	D-WP(C)/48676/2026	SANJIT SINGH	MANOJA KUMAR KHUNTIA	
	WP(C)/33570/2026	MP		19963/2026
171	D-WP(C)/48567/2026	PRADIP KUMAR SWAIN	RANJAN KUMAR ROUT	
	WP(C)/ /	MP		19964/2026
172	D-WP(C)/48684/2026	ADHIKARI DAS	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		19965/2026
173	D-WP(C)/48688/2026	LAXMIDHAR SAHOO	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		19966/2026
174	D-WP(C)/48691/2026	MAHESWAR ACHARYA	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		19967/2026
175	D-WP(C)/48692/2026	PURNA CHANDRA RANA	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		19968/2026
176	D-WP(C)/48584/2026	GREEN CHILLYZ CATERING AND FOODS PRIVATE LIMITED		
	WP(C)/ /	MP		19969/2026
177	D-WP(C)/48696/2026	JENMEJAY PRADHAN	RAJENDRA KUMAR PRADHAN	
	WP(C)/ /	MP		19970/2026
178	D-WP(C)/24226/2023	KANAK LATA BARIK		
	WP(C)/24226/2023	MP		19971/2026
179	D-WP(C)/48699/2026	JAGADISH CHANDRA GHAREI	NILA MADHAB PRAHARAJ	
	WP(C)/ /	MP		19972/2026
180	D-WP(C)/48569/2026	M/S LAXMI MOBILE AND SERVICES	JIBAN JYOTI PRADHAN	
	WP(C)/ /	MP		19973/2026
181	D-WP(C)/17393/2020	SANKARSAN ROUT	TUKUNA KUMAR MISHRA	
	WP(C)/17393/2020	MP		19974/2026
182	D-WP(C)/48703/2026	ALOK KUMAR PANDA	JYOTI PATNAIK	
	WP(C)/ /	MP		19976/2026
183	D-WP(C)/467/2025	MANJULA NAYAK		
	WP(C)/942/2025	MP		19977/2026

184	D-WP(C)/4917/2026 WP(C)/5287/2026	M/S LIONS CLUB, CUTTACK MP	SUBHANKAR ROUT	19978/2026
185	D-WP(C)/48596/2026 WP(C)/ /	TAPASH KUMAR PASAYAT MP	GOURAV KUMAR ROY CHOUDHURY	19979/2026
186	D-WP(C)/48597/2026 WP(C)/ /	AJAY KUMAR SAMAL MP	KANANBALA ROY CHOUDHURY	19980/2026
187	D-WP(C)/48716/2026 WP(C)/33486/2026	RENUKA DAS MP	DURGESH NARAYAN RATH	19981/2026
188	D-WP(C)/48511/2026 WP(C)/ /	TOSHABANTA ACHARYA MP	GYANA RANJAN SETHI	19982/2026
189	D-WP(C)/48730/2026 WP(C)/ /	PRIYATAMA DASA MOHAPATRA MP	SOUMYA MISHRA	19983/2026
190	D-WP(C)/46811/2026 WP(C)/32285/2026	PRAGYAN PARAMITA PADHI MP	SAIBRATA RATH	19984/2026
191	D-WP(C)/48733/2026 WP(C)/ /	ORISSA WOMENS VOLUNTARY SERVICES MP	AKSHIT KUMAR PANDEY	19985/2026
192	D-WP(C)/48732/2026 WP(C)/33547/2026	MANOHAR GOLARI MP	AMIYA KUMAR CHHATOI	19986/2026
193	D-WP(C)/48734/2026 WP(C)/ /	SWAYAMBHU KUMAR PRADHAN MP	UMAKANT SAHOO	19987/2026
194	D-WP(C)/48735/2026 WP(C)/33548/2026	URMILA SAHOO MP	AMIYA KUMAR CHHATOI	19988/2026
195	D-WP(C)/48737/2026 WP(C)/ /	PRAMOD KUMAR BEHERA MP	NIRANJAN NAYAK	19989/2026
196	D-WP(C)/48737/2026 WP(C)/ /	PRAMOD KUMAR BEHERA MP	NIRANJAN NAYAK	19990/2026
197	D-WP(C)/48739/2026 WP(C)/ /	PRADEEP KUMAR ROUT MP	MANORANJAN PADHI	19991/2026
198	D-WP(C)/48604/2026 WP(C)/ /	SUPERINTENDING ENGINEER, OF PUBLIC HEALTH DIVISION, CUTTACK MP	DEBASISH SINGH	19992/2026
199	D-WP(C)/48743/2026 WP(C)/ /	PRABHAKAR SATAPATHY MP	PRAVA RANJAN MISHRA	19993/2026
200	D-WP(C)/48742/2026 WP(C)/ /	SUBRATA KUMAR SAHOO MP	SUBHADUTTA ROUTRAY	19994/2026
201	D-WP(C)/48756/2026 WP(C)/ /	BIBHURANJAN BISWAL MP	BISWABIHARI MOHANTY	19995/2026
202	D-WP(C)/48605/2026 WP(C)/ /	SUPERINTENDING ENGINEER, PUBLIC HEALTH DIVISION, CUTTACK. MP	DEBASISH SINGH	19996/2026
203	D-WP(C)/35054/2026 WP(C)/24248/2026	ODISHA STATE DISASTER MANAGEMENT SOCIETY (OSDM), KHURDA MP	SANTOSH KUMAR	19997/2026
204	D-WP(C)/17604/2025 WP(C)/12256/2025	BISWANATH PRADHAN MP	MANOJ KUMAR PANDA	19998/2026
205	D-WP(C)/48764/2026 WP(C)/ /	PRAFULLA CHANDRA KAR MP	AMBUJA BANDHU PARIDA	19999/2026
206	D-WP(C)/45494/2026 WP(C)/31473/2026	HARAPRIYA MISHRA MP	DURGESH NARAYAN RATH	20000/2026
207	D-WP(C)/42980/2024 WP(C)/25293/2024	SIMANCHAL BAG MP	ALOK KUMAR PANDA	20001/2026
208	D-WP(C)/42980/2024 WP(C)/25293/2024	SIMANCHAL BAG MP	ALOK KUMAR PANDA	20002/2026
209	D-WP(C)/48607/2026 WP(C)/ /	SUPERINTENDING ENGINEER, PUBLIC HEALTH DIVISION, CUTTACK. MP	DEBASISH SINGH	20003/2026
210	D-WP(C)/48417/2026 WP(C)/33427/2026	AIRABATI MOHANTA MP	DILLIP KUMAR RAY	20004/2026
211	D-WP(C)/45494/2026 WP(C)/31473/2026	HARAPRIYA MISHRA MP	DURGESH NARAYAN RATH	20005/2026
212	D-WP(C)/48608/2026 WP(C)/ /	JAYASEN PATRO MP	SUBHAM SHARMA	20006/2026
213	D-WP(C)/42979/2024 WP(C)/25290/2024	CHANCHALA BAG MP	ALOK KUMAR PANDA	20007/2026
214	D-WP(C)/48609/2026 WP(C)/ /	SUPERINTENDING ENGINEER, PUBLIC HEALTH DIVISION, CUTTACK. MP	DEBASISH SINGH	20008/2026
215	D-WP(C)/42979/2024	CHANCHALA BAG	ALOK KUMAR PANDA	

	WP(C)/25290/2024	MP		20009/2026
216	D-WP(C)/8497/2025	NABAKISHORE RANA	BHABANI SHANKAR RAYAGURU	
	WP(C)/6636/2025	MP		20010/2026
217	D-WP(C)/42506/2026	SANTOSH CHAKRA		
	WP(C)/29853/2026	MP		20011/2026
218	D-WP(C)/48611/2026	SUPERINTENDING ENGINEER, PUBLIC HEALTH & SANITATION, CHITTACKA		
	WP(C)/ /	MP		20012/2026
219	D-WP(C)/48788/2026	SURAJ GUPTA	BIBHUTI BHUSAN SWAIN	
	WP(C)/ /	MP		20013/2026
220	D-WP(C)/45999/2024	ANANTA KUMAR BAG	ALOK KUMAR PANDA	
	WP(C)/27557/2024	MP		20014/2026
221	D-WP(C)/45999/2024	ANANTA KUMAR BAG	ALOK KUMAR PANDA	
	WP(C)/27557/2024	MP		20015/2026
222	D-WP(C)/48789/2026	SUNIL KUMAR SETHY	SONIASHREE BEHERA	
	WP(C)/ /	MP		20016/2026
223	D-WP(C)/48595/2026	PARBATI PRADHAN	RAGHUNATH DAS MOHAPATRA	
	WP(C)/ /	MP		20017/2026
224	D-WP(C)/46410/2026	M/S. SREE METALIKS LTD.	KSHIROD KUMAR SAHOO	
	WP(C)/32330/2026	MP		20018/2026
225	D-WP(C)/46593/2026	M/S SREE METALIKS LTD	KSHIROD KUMAR SAHOO	
	WP(C)/32333/2026	MP		20019/2026
226	D-WP(C)/48798/2026	JASANI DEHURIA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		20020/2026
227	D-WP(C)/48616/2026	RASHMITA KARAN	SRINIVAS MOHANTY	
	WP(C)/ /	MP		20021/2026
228	D-WP(C)/48803/2026	SURATH KUMAR DASH	DR. JITENDRA KUMAR LENKA	
	WP(C)/ /	MP		20022/2026
229	D-WP(C)/48801/2026	TIKI PATRA @ TIKI	PRONoy MOHANTY	
	WP(C)/ /	MP		20023/2026
230	D-WP(C)/48807/2026	MAMI BEHERA	PRONoy MOHANTY	
	WP(C)/ /	MP		20024/2026
231	D-WP(C)/48808/2026	RANJAN KUMAR SAHU	RUDRA NARAYAN PARIJA	
	WP(C)/ /	MP		20025/2026
232	D-WP(C)/26722/2026	N. NARASINGHA REDDY	CHITTA RANJAN LENKA	
	WP(C)/19072/2026	MP		20026/2026
233	D-WP(C)/44147/2026	JATESWAR DEV HIGHER SECONDARY SCHOOL, BAHALI, PURI	BOONKAR, BAHALI, PURI	
	WP(C)/31329/2026	MP		20027/2026
234	D-WP(C)/17500/2023	DILLIP KUMAR POLEI	A.TRIPATHY, A.SAHOO, B.S.TRIPATHY	
	WP(C)/17500/2023	MP		20028/2026
235	D-WP(C)/3602/2026	ASHIS KUMAR PRUSTY	BIPLABA P.B. BAHALI	
	WP(C)/3925/2026	MP		20029/2026
236	D-WP(C)/48718/2026	METRO MANORAMA RESIDENTIAL WELFARE SOCIETY	SOMASOJANIK	
	WP(C)/ /	MP		20030/2026
237	D-WP(C)/38251/2026	M/S.LG CONSTRUCTION, BHUBANESWAR	MOHIT AGARWAL	
	WP(C)/26299/2026	MP		20031/2026
238	D-WP(C)/48834/2026	KESHAB CHANDRA BISWAL	AMITAV TRIPATHY	
	WP(C)/ /	MP		20032/2026
239	D-WP(C)/34277/2025	M/S JSW STEEL LIMITED, MUMBAI	SARADA PRASANNA SARANGI	
	WP(C)/23792/2025	MP		20033/2026
240	D-WP(C)/48836/2026	RAJKUMAR NAG	DIPTI RANJAN BHOKTA	
	WP(C)/ /	MP		20034/2026
241	D-WP(C)/48841/2026	ANIL KUMAR NAIK	PRAJIT KUMAR PRADHAN	
	WP(C)/ /	MP		20035/2026
242	D-WP(C)/44253/2026	SUVASMITA PRIYADARSHANI ROUT	BHAGABAN BEHERA	
	WP(C)/30559/2026	MP		20036/2026
243	D-WP(C)/48844/2026	BINAYA KUMAR BISWAL	ADYASIDHI MISHRA	
	WP(C)/ /	MP		20037/2026
244	D-WP(C)/26122/2026	HRUSHIKESH MATHAN	SARAT CHANDRA PADHI	
	WP(C)/17976/2026	MP		20038/2026
245	D-WP(C)/48849/2026	SAMIR RANJAN KHAMARI	ADYASIDHI MISHRA	
	WP(C)/ /	MP		20039/2026
246	D-WP(C)/48852/2026	SARADA PRASAD NAYAK	ADYASIDHI MISHRA	
	WP(C)/ /	MP		20040/2026

247	D-WP(C)/5631/2025 WP(C)/4743/2025	NARAYAN GURU MP	AKSHAYA KUMAR SAHOO	20041/2026
248	D-WP(C)/48792/2026 WP(C)/ /	ABINASH PATI MP	RABINDRA KUMAR PATNAIK	20042/2026
249	D-WP(C)/48857/2026 WP(C)/ /	SUSHANT BEHERA MP	ADYASIDHI MISHRA	20043/2026
250	D-WP(C)/27686/2025 WP(C)/19584/2025	KETAKIRANI SAHU MP	DIGAMBAR SETHI	20044/2026
251	D-WP(C)/48861/2026 WP(C)/ /	MONICA BARLA MP	ADYASIDHI MISHRA	20045/2026
252	D-WP(C)/48722/2026 WP(C)/ /	SHAHNAZ PARWEEN MP	PRADEEP KUMAR DAS	20046/2026
253	D-WP(C)/48866/2026 WP(C)/ /	KRUSHNA CHANDRA PRADHAN MP	ADYASIDHI MISHRA	20047/2026
254	D-WP(C)/48862/2026 WP(C)/ /	PRASHANT SWAIN MP	GYANA RANJAN MAHAPATRA	20048/2026
255	D-WP(C)/44955/2026 WP(C)/33236/2026	BHAGABAN PATTNAIK MP	SUDHANSU SEKHAR JENA	20049/2026
256	D-WP(C)/48868/2026 WP(C)/ /	HEMALATA NAIK MP	ADYASIDHI MISHRA	20050/2026
257	D-WP(C)/22141/2026 WP(C)/15440/2026	M/S PAWNSUT MINERALS (P) LTD., SUNDARGARH MP	ANURAG KUMAR PANIGRAHI	20051/2026
258	D-WP(C)/48872/2026 WP(C)/ /	UMAKANTA BHOI MP	ADYASIDHI MISHRA	20052/2026
259	D-WP(C)/10560/2025 WP(C)/7809/2025	SASIKANTA BARICK MP	SUKANTA KUMAR NAYAK	20053/2026
260	D-WP(C)/46866/2026 WP(C)/33461/2026	KAILASH CHANDRA SWAIN MP	SUKANTA KUMAR NAYAK	20054/2026
261	D-WP(C)/48874/2026 WP(C)/ /	UJJALA KISHORE MAJHI MP	ADYASIDHI MISHRA	20055/2026
262	D-WP(C)/44445/2026 WP(C)/31318/2026	RANJIT KUMAR SAHU MP	PRASANTA KUMAR SATAPATHY	20056/2026
263	D-WP(C)/48880/2026 WP(C)/ /	MOHAN SINGH MP	ADYASIDHI MISHRA	20057/2026
264	D-WP(C)/13559/2012 WP(C)/13559/2012	MANAMOHAN ACHARYA MP		20058/2026
265	D-WP(C)/48883/2026 WP(C)/ /	GANGPUR SHRMIK SANGH, SUNDARGARH MP	ROMANATH MISHRA	20059/2026
266	D-WP(C)/40249/2026 WP(C)/28098/2026	BINODINI DASH MP	SABYASACHI MISHRA	20060/2026
267	D-WP(C)/48890/2026 WP(C)/ /	SAROJ KUMAR NAG MP	ADYASIDHI MISHRA	20061/2026
268	D-WP(C)/48790/2026 WP(C)/ /	BIDESI BARIK MP	NARENDRA KUMAR SAHOO	20062/2026
269	D-WP(C)/48892/2026 WP(C)/ /	SUNIL KUMAR SAHU MP	ADYASIDHI MISHRA	20063/2026
270	D-WP(C)/40019/2026 WP(C)/28034/2026	ASHOK MOHAPATRA MP		20064/2026
271	D-WP(C)/40019/2026 WP(C)/28034/2026	ASHOK MOHAPATRA MP		20065/2026
272	D-WP(C)/48899/2026 WP(C)/ /	LULU BARIK MP	ADYASIDHI MISHRA	20066/2026
273	D-WP(C)/48900/2026 WP(C)/ /	SANTOSH OJHA MP	BHARATI DASH	20067/2026
274	D-WP(C)/48903/2026 WP(C)/ /	CHHABILA SAHOO MP	ADYASIDHI MISHRA	20068/2026
275	D-WP(C)/41925/2026 WP(C)/30779/2026	NIROLA NAYAK MP	LAXMAN PRADHAN	20069/2026
276	D-WP(C)/48909/2026 WP(C)/ /	RATI KANTA MAHANTA MP	ADYASIDHI MISHRA	20070/2026
277	D-WP(C)/48814/2026 WP(C)/ /	BIJAY KUMAR SAMANTARAY MP	SAMEER KUMAR DAS	20071/2026
278	D-WP(C)/48917/2026	SHIBA PRASAD SAHOO	SANGRAM JENA	

	WP(C)/ /	MP		20072/2026
279	D-WP(C)/48922/2026	MUKESH GADTIA	ADYASIDHI MISHRA	
	WP(C)/ /	MP		20073/2026
280	D-WP(C)/48924/2026	A.PUSPA DORA	DEBASIS PANIGRAHI	
	WP(C)/ /	MP		20074/2026
281	D-WP(C)/48928/2026	PRAMOD KUMARV NAYAK	ADYASIDHI MISHRA	
	WP(C)/ /	MP		20075/2026
282	D-WP(C)/48929/2026	GITARANI SAHU	ADYASIDHI MISHRA	
	WP(C)/ /	MP		20076/2026
283	D-WP(C)/48925/2026	MURALIDHARA MATIA	MANAS KUMAR CHAND	
	WP(C)/ /	MP		20077/2026
284	D-WP(C)/48930/2026	ASHOK KUMAR SETHI	DEBASIS PANIGRAHI	
	WP(C)/ /	MP		20078/2026
285	D-WP(C)/48931/2026	RANJUSMITA NAYAK	ADYASIDHI MISHRA	
	WP(C)/ /	MP		20079/2026
286	D-WP(C)/48932/2026	RAJ KISHORE GIRI	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		20080/2026
287	D-WP(C)/51484/2025	SABITA BEHERA	SANJIB MOHANTY	
	WP(C)/35818/2025	MP		20081/2026
288	D-WP(C)/48934/2026	PRAMOD KUMAR BISWAL	ADYASIDHI MISHRA	
	WP(C)/ /	MP		20082/2026
289	D-WP(C)/48935/2026	GURUMURTY BARIK	DEBASIS PANIGRAHI	
	WP(C)/ /	MP		20083/2026
290	D-WP(C)/48936/2026	MAHENDRA NATH MOHANTA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		20084/2026
291	D-WP(C)/27756/2026	LAXMIPRIYA BHUYAN	DILLIP KUMAR MOHANTY	
	WP(C)/18876/2026	MP		20085/2026
292	D-WP(C)/48938/2026	NILIMA SUNYANI	ADYASIDHI MISHRA	
	WP(C)/ /	MP		20086/2026
293	D-WP(C)/48939/2026	SAMBHUBATH @ SAMBHUNATH SUTAR	DEBASIS PANIGRAHI	
	WP(C)/ /	MP		20087/2026
294	D-WP(C)/48942/2026	GEETANJALI MAHANTA	ADYASIDHI MISHRA	
	WP(C)/ /	MP		20088/2026
295	D-WP(C)/7239/2026	SUSANTA KUMAR PATTNAIK	BHABANI SHANKAR RAYAGURU	
	WP(C)/5659/2026	MP		20089/2026
296	D-WP(C)/22500/2026	PRATAP KUMAR RATH		
	WP(C)/16183/2026	MP		20090/2026
297	D-WP(C)/48945/2026	PRAFULLA CHANDRA JENA	DEBASIS PANIGRAHI	
	WP(C)/ /	MP		20091/2026
298	D-WP(C)/48946/2026	SOMANATH NAYAK	ADYASIDHI MISHRA	
	WP(C)/ /	MP		20092/2026
299	D-WP(C)/48946/2026	SOMANATH NAYAK	ADYASIDHI MISHRA	
	WP(C)/ /	MP		20093/2026
300	D-WP(C)/48950/2026	M/S. MAHALAXMI SEEDS, CUTTACK	SACHITRA KUMAR DAS	
	WP(C)/ /	MP		20094/2026
301	D-WP(C)/48951/2026	BANALATA DAS	DIPTI RANJAN SWAIN	
	WP(C)/ /	MP		20095/2026
302	D-WP(C)/45481/2026	AMBHOJA PRASAD MAJHI	DR.PURUSOTTAM CHULI	
	WP(C)/31323/2026	MP		20096/2026
303	D-WP(C)/45481/2026	AMBHOJA PRASAD MAJHI	DR.PURUSOTTAM CHULI	
	WP(C)/31323/2026	MP		20097/2026
304	D-WP(C)/18599/2013	PURNA CH.NAYAK	M/S.SATYABADI MANTRY	
	WP(C)/18599/2013	MP		20098/2026
305	D-WP(C)/48957/2026	M/S. ALINA SAMAL, KEONJHAR	SACHITRA KUMAR DAS	
	WP(C)/ /	MP		20099/2026
306	D-WP(C)/48966/2026	ANIRUDHA SAHU	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		20100/2026
307	D-WP(C)/48969/2026	MALAYA KUMAR ROUL	BHARATI DASH	
	WP(C)/ /	MP		20101/2026
308	D-WP(C)/48975/2026	DASARATHA PRADHAN	KAPILA CHARAN NAYAK	
	WP(C)/ /	MP		20102/2026
309	D-WP(C)/24373/2026	SAUMENDRA KUMAR PRUSTY		
	WP(C)/18336/2026	MP		20103/2026

310	D-WP(C)/48981/2026 WP(C)/ /	DASARATHA PRADHAN MP	KAPILA CHARAN NAYAK	20104/2026
311	D-WP(C)/48982/2026 WP(C)/ /	SRIKANTA KUMAR KHATEI MP	UMESH CHANDRA PATNAIK	20105/2026
312	D-WP(C)/48985/2026 WP(C)/ /	DASARATHA PRADHAN MP	KAPILA CHARAN NAYAK	20106/2026
313	D-WP(C)/48986/2026 WP(C)/ /	RENUBALA ACHARYA MP	ANKITA MUKHERJI	20107/2026
314	D-WP(C)/48993/2026 WP(C)/ /	GADADHAR ROUT MP	PRASANTA KUMAR NANDA	20108/2026
315	D-WP(C)/43538/2026 WP(C)/30609/2026	DR.PRAMILA KHADANGA MP	DEBASIS ROUT	20109/2026
316	D-WP(C)/49004/2026 WP(C)/ /	PAHALI CHARAN SAHOO MP	PRASANTA KUMAR NANDA	20110/2026
317	D-WP(C)/49006/2026 WP(C)/ /	PRAFULLA NAYAK MP	HIMANSHU SEKHAR PANDA	20111/2026
318	D-WP(C)/49015/2026 WP(C)/ /	THE STATESMAN LTD.,KOLKATA MP	HRUDANANDA MOHAPATRA	20112/2026
319	D-WP(C)/49016/2026 WP(C)/ /	DEBAISHISH LENKA MP	PRATIK DASH	20113/2026
320	D-WP(C)/49022/2026 WP(C)/ /	THE STATESMAN LTD, KOLKATA MP	HRUDANANDA MOHAPATRA	20114/2026
321	D-WP(C)/48828/2026 WP(C)/ /	MAHENDRA MAHANTA MP	KISHORE KUMAR MISHRA	20115/2026
322	D-WP(C)/49024/2026 WP(C)/ /	RAMESH KUMAR SAHOO MP	JITENDRA KUMAR SAMANTARAY	20116/2026
323	D-WP(C)/49027/2026 WP(C)/ /	THE STATESMAN LTD.,KOLKATA MP	HRUDANANDA MOHAPATRA	20117/2026